श्री उनसमापति : श्रव सदन की कार्यवाहीं सवा दो बजे तक के लिए स्थागत की जाती है।

The Appropriation

The House then adjourned for lunch at thirty-four minutes past one of the clock.

The House reassembled after lunch at twenty-two minutes past two of the clock, The Vice Chairman! [Dr. (Shrimati) Najma Heptalla] in the Chair.

MESSAGES FROM THE LOK SABHA

(I)' The Punjab Appropriation (Vote on! Accountant) Bill, 1984.

(II) The Punjab Appropriation Bill, 198"4.

THE VICE-CHAIRMAN [DR. (SHRIMATI) NAJMA HEPTULLA):
Messages frum the Lok Sabha. Secretary-General.

SECRETARY-GENERAL: Madam, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:—

(I)

~m accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Punjab Appropriation (Vote on Account) Bill, 1984, as passed by Lok Sabha at its sitting held on the 19th March, 1984.

The Speaker has certified that this Bill is a money Bill."

(II)

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Punjab Appropriation Bill, 1984, as passed by Lok Sabha at its sitting held on the 19th March, 1984.

The Speaker has certified that this Bill is a Money BUI/'

Madam, I lay a copy each of the Bills on the Table.

I. RESOLUTION ON RECOMMEN-DATIONS MADE IN THE REPORT OF THE RAILWAY CONVENTION COMMITTEE

H. THE APPROPRIATION (RAIL-WAYS) BILL, 1984

in. THE APPROPRIATION (RAIL-WAYS) NO. 2 BILL, 1984

IV. THE APPROPRIATION (RAIL-WAYS) NO. 3 BILL, 1984.

THE VICE-CHAIRMAN [DR. (SHRIMATI) NAJMA HEPTULLA]: We will take up the Resolution, the Appropriation (Railways) BUI, 1984, the Appropriation (Railways) No. 2 Bill, 1984 and the Appropriation (Railways) No. 3 Bill, 1984, together.

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY): Madam, I beg to move the following Resolution:

"That this House aporoves the recommendations made in paragraphs 7, 8, 12 and 13 contained in the Tenth Report of the Railways Convention Committee (1980) appointed to review the rate of dividend payable by the Railways Undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance and General Finance, which was presented to the Parliament on the 24th February, 1984."

Madam, the Railway Convention Committee, 1980, was constituted in October, 1980, by a resolution adopted by both Houses in August 1980, to review the rate of dividend payable by the Railway undertaking to the General Revenues as well as other ancillary matters in connection with the relationship between Railway Finance and General Finance

recommendations thereon. and make The Committee selected for examintion 16 subjects covering various including facts of railway working Sixth Plan projections, contribution to Depreciation Reserve Fund and Rate of Dividend, etc. Memoranda on all these subjects have been sub mitted by the Ministry of Railways to Railways Convention Committee in addition to two Interim Memor anda and one Supplementary Memo The Committee randum. have al considered some of these readv sub and have submitted their ports thereon, e.g. Rate of Dividend payable by the Railways to the Gen Revenues, Rules of Allocation, Fifth Plan performance and cost of operation of Railways. The Railway Convention Committee, in their enth Report on Rate of Dividend foi the years 1980-81 to 1983-84 other ancillary matters" had, and ancillary inter the alia, recommended that Rail ways would pay a dividend of 6.5 per cent on all capital made available, less elements on which subsidy is cal culated, after 1-4-1980 instead of the earlier rate of 6 per cent. This rate of 6.5 per cent has been fixed with reference to the average borrowing rate of Government anticipated 1980-85. In addition, the quantum cf payments to State.s in Jleu of Pas senger Fare Tax, etc., was also in $E < atr. \ll$ creased by raisins t! 1964 capital bution on pre-March from one per cent to 1.5 per cent, i.e., the estimated payment increasing Rs. approximately 17.52 crores a to about Rs. 26.74 crores per annum. These recommendiations were appli cable for the first four years of thfc Plan period (1980—81) and were approved by this House.

Having regard to the fact that the Convention Committee's recommendations for the last year of the Sixth Plan (1984-85) were not finalised, a Supplementary Memorandum had been submitted to the Railway Convention Committee requesting whether, while framing the Budget for 1984-85 pending their final recommendations the basis applicable to

the year 1983-84 as per their Seventh, Report, may be made applicable for the year 1984-85 also. The Railway Convention Committee, in their Tenth Report presented *to* the Parliament on 24-2-1984 have agreed to this proposal of the Railways. As I mentioned in the Budget speech itself. I had adopted the basis applicable to 1980-84 for the year 1984-85 also subject to any adjustments that may become necessary later on. The Railway Convention Committee's recommendations now under consideration confirm, what I have done.

With these few words, I commend the Resolution for the consideration of the House. I would also like to express my thanks to the Chairman and Members of the Committee for the sympathetic consideration of the problems of the Railways, while giving their recommendations on dividend payable to General Revenues and other ancillary matters.

Madam, I also move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85 foj the purposes o,f Railways, as passed by the Lok Sabha, be taken int<consideration."

Madam, I also move:

"That the Bill to authorise pay ment and appropriation of certai) further sums from and out of th Consolidated Fund of India for th services of the financial year 1985 84 for the purposes of Railways, a passed by the Lok Sabha, be take into consideration."

Madam, I also, move:

"That the Bill to provide for tl authorisation of appropriation moneys out of the Consolidate Fund of India to meet the amoun spent on certain services for tl purposes of Railways during fina cial year ended on the 31st day March, 1982 in excess of t amounts granted for those servic and for that year, as passed by t

[Shri A. A. A. Ghani Khan Chou-dhury]

Lok Sabha, be taken into consideration."

The qustions were proposed.

थरे लाउनरे जोहर निगम (मध्य प्रदेश) : मोहारका, मंत्रो जी रेक्बे विनियोग विवेषक द्वारा सान्कालिक पैसों को मांग के संबंध में सदा के समन आये हैं। बन्ट पर मामले में रेनने के हारे कार्य-क तापों पर लम्बी चर्चा हो चुको है। मैं कुछ कहने से पहले एक चोक्र अरूट चहा। कि अभी रेजरे करवेंगन कमड़ी ने जो श्रंतराम नियत किया है वह पिछते सात को देखते हुए करीब करीब चही त्रय कर दिशा है क्योंकि रेजने रिकाम्सं कंपेटो की रिपोर्ट सरकार के जेरे-तजब है उनको सभो वह पूरी तरह से देख नहीं पाई है। मैं एक तरीके से यह कहना चाहुँ। कि रेनवें कनवेंगन कमेटी की यदि सही मार्ग में उत्को सोनाएं देखी जाएं तो यह घोर व्यापक घोर चच्छो हो सकतो हैं उन्नकी सीमा ज्यादा हो सक्तो है भीर उनको वे सभी श्रक्षिकार वितर जाएं जो कि संबदीन समितियों को मिले हुए हैं। भिनाल के लिए मांक रन समिति जो होती है वह भी रेलवे के बज्द और दूसरी चीजों परखलग अजग बहस कराती है उनके बारे में आप मुख प्रोपोज ले देते हो उत्तर्भ सामने मुख 'कड़ी हो इनी तरीके से पवित्रक अंडर-टेकिनन कनेटो है उन्हें सामने भी आप को जागपड़ताहै। मैं यह चहिता था कि सुवार रूप से रेल का कान चन सर्वे श्रीर डाको वित्तोव व्यवस्था पर तरीके से निगरानी हो सके । यह तभी सम्भव है कि रेन्द्रे काईंगा कनेटो जो अंकिना समिति और दूसरी संदीय समितियां हैं जितक मामते रेलवे को जाता पड़ारं है वे भो इसी को सीं। दो जाए तद पूर्वहातिक तरीके से हम लोगों को रैनवे को जांब करने में सुविधा होती है।

यह मैं सुझाव के तिए कह रड़ा हं ग्रीर में मन्त्रों जो से चाहंगा कि आप सरकार तक इप सुझाव को पहुंचाएं कि रेलवे कनवें-शन कमेटी को ही वह श्रधिकार दे दिए जाएं जो अंकजन समिति और पब्लिक ग्रंडरटे किन्ज कमेटी को रेलवे की जांव पड़ताल के होते हैं। तो यह मैं अद्धान्त बात कर रहा है, जो मेरा प्रनुभव हुन्नः है रेखवे करवेंशन कमेटी में रहते हुए क्योंकि मेरा ब्रनुभव कुछ महीने का है, यह मैं इस ग्राधार परकह रहा हुं और रेन मन्त्री जी श्रीर रेल मंत्रालय भी इस बात से इस्तेफाक करेगा कि स्वाउमखाह इन चीजों में प्नरावृति होती रहतो है और इस अवस्था से ग्रन्छी तरह से कुछ निकल नहीं पाता। ग्रब रहा सवीत कार्यकलाए का इतना में कह सकता है कि शाबद ही कोई ग्राव्मी होना जो ग्रापंके समर्थन के निए कुछ कह दे ईभा खारों से कोई नहीं कह सकता कि रेलवे की जो व्यवस्था है और हालत है उससे कोई संतुष्ट हो सकवा है । अब इसके लिए कौन जिम्मेदार है। बिलकुल साफ है कि ग्रापका मन्त्रालय जो रेतें चलाता है और रेलवे बोर्ड है और यह भी हो सकता है कि उनके सत्य कुछ ग्रापकी मजबरियां हैं जिनको मैं जानता हं। भैने बजट पर बहुत करते बक्त कही था कि यह भी दुर्भाग है कि रेलवे िन्द्रतान की आर्थिक व्यवस्था की रीह की हड़ड़ों है और वह जिल्ला पैसा कमाता है उतके अनुपात से वह खर्च नहीं कर पाता है और दिन प्रति दिन रेलवे को हाना खस्ता होतो चलो जाती है। शायद भन्त्री जी को श्रमने स्थिते सन्नका अपल हो जो उन्होंने कहा था कि अनर रेल को यह हाला रही तो माने वाले दो-तीन वर्ष में रेल का ढांचा चरमरा कर खरम हो जाएगा । 🚟 यह यात कह कर किस को डराना चाहते हैं ? रेल का ढांजा, रेल को चलाने वाले आप, रेज का ढांचा बनाने वाले

ग्राप सरकार ग्रापकी है। यह बात में जरुर कह सकता है कि सदन आपके साथ इस मामने में है कि योजना आयोग ने श्रापको उत्तो रकम नहीं दी है जितनी मिलनी चाहिये । रेलवे को जो रकम मिली है बगर उनका सही तरीके से सदायोग हो पाए तो जो धारण बैकलाग पड़ा हुमा है वह भी पूरा नहीं हो सकता है। अत्र में इन चीज पर नहीं जाता कि कि जेने हवार किलोमीटर रेनवे जाइन की पटरियां बदलनी हैं और कितनी जनवा टटो फटो हैं, आन्ना रोजिन स्टाक कैसा है, लेकिन में इतना जरूर कड़ना चाहंचा कि अवल में मानवा यह हैकि जो कुछ भी हमारे पास सात साधन है, रोजिय स्टावन है उनका ठीक से हम उपयोग नहीं कर पाने हैं ग्रीर यही बन्ह है कि गनिस्ता सालों के मकाबले में टर्न योवर कम हका है। तो धैं कहंगा कि आपने जहां जो भी पैना मांना है वह पैसा आपको दिना जाये। इनसे में इनितफ क करता हं कि ज्यादा भी दिया जाए लेकिन कही मझको ऐसा नहीं दिख रहा है कि जो विगत में पैसा भी मिता उसका भी सही तरीके से उपयोग हो चका हो। असल में, उपसभाष्यक, महोदया इसमें कई बीजें एक साथ लोड़ दो नवी हैं। जनरल सुवरिटेंडेंन एनड सबिवेज पर, एक मोमा का है, उसीके साथ भितानीतियत एक्सपेंडीचर पर एक सीना आपने साम बना रखा है। अब मित्रविनियस एक पेडोबर रेजवे में किन चीको पर होता है धगर इनका विवरण होता सो अपने वहन होती । मैं मान सारा उं पि क्रिसे परा जास्त्रारण परिस्थिति भीत होती है यन के लिए पैता काहिए । संकित यह विक्रिनियन एर पेंद्रीचर चीर जी रेडने बोर्ड पर खर्चा है, दोनों को देखा जाने तो निजले-निवत ए।सपें अंतर कही ज्यादा है धनि अत उनके कि जो सान अवस्था परपैसा खर्च होता है । हिर उनी के साथ जैना

भैने कहा कि जनरत सुपरिटेंडेंग सर्वितेन में आपने जो रकम मांगो है करेब दो अरब तीस करोड़ रूपये, उत्तर मकावले में आपने और आगे रिपेन्स ए ड मेन्टिनेंस में 4 अस्व 67 करोड़ रूप्या मांगा है और वह मोटिन पावर में भी आने जो 3 घरव 81 करोड़ खात, तोन सीगे में देखा, तो करीब ा करके 11-12 अरब रूपना आप खर्च कर रहे हैं। लेकिन यह 11-12 अस्य ख्या जो आप खर्च करने जा रहे हैं इनमें छच्छा होता कि आप अगर इतका तब्मोना बता सकते कि नये मंत्रबे जो हैं उन पर किउता पैसा धर्च कर र हो, प्राने जो वैकतारत है उन पर कितना पैसा खर्च करने जा रहे हो ग्रीर जो कुछ ब्यबस्था, सराजम श्रापंक पात है जनको मेन्टेन करने में में कितने आप खर्च करने जा रहे हो ? उपसभाध्यक्ष महोदया होता यह है कि ऐसी गोलभाल मांगें मानी जाती हैं तो एक सीगे का पैसा दूसरे सीगे में ग्रीर दूसरे सीगे का पैसा तीसरे सीगे में खर्च हो जाता है और वांछित फल जो चाहते हैं वह हमको मिल नहीं पाता है। यह सारा विनियोग जो आप मांग रहे है इसमें आपने प्रायोरिटीज तय नहीं की हैं कि किन ग्राधारों पर कौन सी प्राय-मिकताएं है जो आप को देनी है । उपसभा-ध्यक्षा, में ग्रापसे कहना चाहंगा कि रेलवे की सबसे वड़ी प्राथमिकता माल को एक जगह से दूसरी जगह ले जाना है वह बक्त नहीं है अंग्रेजों के जमाने का जब उनको स ग्रायातित भाग देश के ग्रंदकनी हिस्सों में ले जाना होता था । आज हमारे सामने समस्या यह है कि हमारे यहां देश के विभिन्त इलाकों में जो माल उत्पादित होता है यह कितनं सुलग और सस्ते तरीके से जल्दी देज के विभिन्न हिस्सों में पहुंच सके ताकि जो कालावाजारी और लट होती है उस पर कहीं न कहीं सकम हो सके। चीजों की उपलब्धि भी इस पर मनहसिर करती है कि भाप माल कितनी जल्दी पहुंचाते हैं भीर इस

[श्री लाडली मोहन निगम]

वास्ते मैंने हमेशा निवेदन किया है कि हिंदस्तान में रेलवे के पास कमाई का जो सबसे बडा रास्ता है माल ढ्लाई का, उस माल ढ्लाई पर सबसे ज्यादा ध्यान देना चाहिये। लेकिन ग्राप माल ढुलाई पर ध्यान नहीं दे पा रहे हैं वयोंकि ग्रापके पास उतने वेगनों की संख्या नहीं है। ग्राज हालत यह हो गयी है कि कोयला बिहार की कोयला खानों से निकलता है, टुकों से पहुंचता है बंदरगाह पर कलकत्ता के नजदीक ग्रीर फिर कलकत्ता से लदकर ततीकोरिन के बन्दरगाह में पहंचता है ग्रीर दक्षिण भारतं के पावर हाउसों को चलाने के काम आता है। कोयला उद्योग में मोनी-टरिंग की व्यवस्था होनी चाहिये थी। यह देश का वनियादी उद्योग है जिससे देश के दूसरे उद्योग चलते हैं। आज भी देश में कोयला ऊर्जा का मुख्य स्रोत है, 70 फीसदी हिंदस्तान की इनर्जी कोयले पर ग्राधारित है। आप के अधीन वह मंत्रालय भी रह चका है। उसके लिये भी हम पुरे वैगन नहीं पहुंचा सके। मैं मानता हूं कि ग्रापके पास वंगनों की कमी है श्रीर वह अपनी नालायकी से है क्योंकि हमने तरीके से नियोजन किया नहीं। रेलवे को सोने की मर्गी समझ कर हलाल करते चले जा रहे हैं। उसकी गित्रा का कोई इंतजाम आपने किया नहीं। अनेले ग्राप नहीं, सारी सरकार दोषी है। इस वास्ते मैं चाहता हं कि रेल को चलाने में आपको अपने मंतालय की ही नहीं बल्कि हिन्दुस्तान के दूसरे मंत्रालयों के साथ भी कोई न कोई कोग्रा डिनेशन सैल बनानी पड़ेगी जो एक-दूसरे को देख कर अपनी प्राथमिकताएं तय करें और उस आधार पर वह भी अपनी प्लानिंग करें और रेलवे भी अपनं भाव। इलाई की प्लानिंग करें। कोयले का मंत्रालय हो सकता है, फीलाद का मंत्रा-लय हो सकता है, तेल का मन्नालय हो सकता है। मिसाल के लिये मैंने इन तीन मतालयों के लिये कहा, और भी हो सकते हैं

लेकिन यह तीनों बनियादी हैं। सीमेंट भी हो सकता है। यही तीनों-चारों चीजें किन्हीं बड़े उद्योगों में कच्चे माल के रूप में इस्तेमाल होती हैं । कोयला, जैसा मैंने कहा, बुनियादी श्रोत है। कोयला जो ऊर्जा का मख्य स्रोत है उस कोयले को डोने के लिये हम दूसरे ऊर्जा के स्रोत तेल का इस्तेमाल करें, पेटोलियम पदार्थ का इस्तेमाल करे, फिर उसको इस्तेमाल करने के लिये जहाज-रानी का इस्तेमाल करें, फिर अपने पावर हाउस चलाएं, फिर बिजली बने, फिर ग्राप की रेल चले। समझ में नहीं आता कौन तगलक बैठा है, कीन तगलकी दिमाग काम कर रहा है। क्या हमारे सामने देश का नक्शा नहीं है ? हम नहीं जानते कौन प्राथमिकताओं को तय करना है ? आप कह सकते हैं कि वैगनों की कमी है। अभी मझे यह भी पता चला है कि राज्य सरकारों को जितने वैगन लगते हैं छोटे उद्योगों को चलाने के लिये, मध्यम उद्योगों को चलाने के लिये या श्रपने पावर हाउस चलाने के लिये उनकी जो मांग है-वैगनों की कभी बताकर-उसमें ग्रापने कटीती कर दी है। किस ब्राधार पर कर दी? श्रापने कटौती कर दी वयोंकि आप की क्षमता नहीं है । लेकिन उसका श्रसर दूरगामी उद्योगों पर पड़ता है, उद्योग के उत्पादन पर पड़ता है, उत्पादन का असर दाम पर पड़ता है और दाम का असर सीधे वजट पर पड़ता है आरि वजट के असर से साधारण ब्रादमी भरता है। ब्राज ब्रापकी वह क्षमता नहीं है कि स्टाक्स यार्ड वना लें। वह बन जायं तो बहुत प्रच्छा है। क्या यह सम्भव नहीं है कि जिन उद्योगों को आप माल देते हैं वह अपने स्टाक यार्ड बनायें। मान लीजिये जो फौलाद की परटी है भिलाई से लेकर रूरकेला, दूर्गापुर तक उन सबको ग्राप, मान लीजिये, 10 हजार टन कोयला देते हैं। तो ग्राप कह सकते हैं कि 10 हजार टन कोयला तुमको मिलेगा लेकिन व्यवस्था ऐसी करिये कि तीन-चार रोज का

ग्रपना स्टाक बनायें, उतना रखें ताकि जब तक वह खत्म हो हम दूसरी ढुलाई पर स्टाक पहचा दें। इसी तरह दसरे उद्योगों के बारे में है। हो सकता है कि मैं अपनी बात आप को ठीक से समझा नहीं सका हं, लेकिन मेरा मतलब यही है कि रेलवे को अपनी प्रायोरिटीज पहले तय कर लेनी चाहिये । गल्ले की जहां तक व्यवस्था है, दो-तीन रोज पहले हिंदस्तान का जो सबसे बड़ा बन्दरगाह है गल्ले के मामले में जो बाहर से आता है---कांडला, वहां मैं गया था। हो सकता है कि दो-तीन रोज से हड़ताल चल रही है सरकार की हठधमीं के कारण-धंटे भर पहले उस पर बहस हो चुकी है-वहां भी तीन-चार रोज लग जाते हैं. . . उतर नहीं सकता। माल उतर जाय तो जा नहीं सकता ग्रीर वहां से नहीं जायगा दो अन्दर के इलाकों में माल पहुंचेगा नहीं । तो मेरे कहने का सीधा मतलब यह है कि जो 12 या 13 ग्ररब रुपयों की मांग आप ने की है वह आप को जरूर दे दिया जाय और उसके बाद और भी आप लीजिये लेकिन इसका सही उपयोग हो सके इसके लिये कोई न कोई व्यवस्था होनी चाहिये और इस लिये मैं ग्राप से निवेदन करूंगा कि रेलवे में पहली प्राथमिकता की बात तो भाड़े की है। उसका पहला ग्राधार है माल की ढ्लाई ग्रीर दूसरा है यावी भाड़ा। याता के मामले में मैं कुछ कहने की स्थिति मैं नहीं हूं। अभी तो मैं चौक गया हूं इसलिये कि आये दिन गाडियों में चोरियां होती हैं। सुरक्षा के नाम पर आपकी आरः पीः एकः हैं या सुरक्षा बल उसको कह लीजिये, है, लेकिन वह शैतान की आंत की तरह है जिसका खर्च बढ़ता ही जा रहा है। उस शैतान की भुख पता नहीं कितनी है। उसके खर्च का दायरा बढ़ना ही जा रहा है। घाप को जो सबसे लम्बी दूरों को गाडियां होता है जिनकोंग्रपनी प्रतिष्ठा की रेल मानते हो, वह चाहे तमिलनाड एक्सप्रेस हो या राजधानी एक्सप्रेस हो, जो एक स्टेशन से चलती है और फिर 6 घंटे बाद दूसरे स्टेशन पर ठहरती है, इस

बीच लगातार चलती ही रहती है, उस तेज रपतार वाली गाड़ी में भी चोरयां होती हैं। रिपोर्ट लिखायी जाती है ग्रीर उसके बाद वह कह देते हैं कि हां, लिख लिया है, भीर उसमें ग्रापका पुरा ग्रमला चलता है, सुपरें-टेंडेंट चलते हैं, सेक्योरिटी ग्राफिसर चलते हैं ग्रीर पता नहीं कौन-कौन चलते हैं, लेकिन उसके बाद भी उन गाडियों में चोरियां होती हैं। उनको कैसे रोका जायगा? इसमें शर्म नहीं होनी चाहिये, यह कहने में कि जो हमारी व्यवस्था है वह ठीक नहीं है। दुसरा कोई तरीका इसके लिये सोचिये ग्रौर न हो तो राज्य सरकारों से कहिये कि वह इस सुरक्षा की जिम्मदारी लें ग्रीर ग्राप सिर्फरेलवे की सुरक्षा करें। ग्रीर इस बात को कौन नहीं जनता कि चोरी की शक्ल में जो पैसा हमको देना पडता है वह कितना है। करीव - करीब 30 वैगन रोज चोरी होते हैं। वैगन के वैगन का पता नहीं चलता। इसके लिये किसको दोष दिया जाय । मैं मान सकता हं कि आप के हाथ में सारा काम नहीं है ग्रीर ग्राप सब जगह घुम नहीं सकते। ग्रापका ध्यान कुछ खास चीजों की तरफ हो सकता है, लेकिन पुरा देश आपका है। इसलिये मैं विनम्प्रता से कहना चाहता हूं कि रैल यातियों के संबंध में शंकायें उठायी जा रही हैं । आज रेल हमारा घर नहीं है पहले था । लेकिन याता इतनी नारकीय कभी नहीं थी। लडाई के जमाने में भी नहीं थी जबकि काफी-काफी लोग रेलों में चलते थे। तो कम से कम उनकी जानोमाल की रक्षा के लिये तो कछ करिये।

समय की पावंदी की बात में आखिर में कहना चाहता हं। ग्रभी ग्रापके बोर्ड ने एक नया तरीका चला दिया है। पहले हर छठे महीने टाइम टेबिल छपता या और अब साल भर में एक बार छापा जा रहा है और उसमें कुछ न कुछ परिवर्तन होते ही रहते हैं। लेकिन ग्राप पिछले दस वर्ष के टाइम टेबिलों को ले लोजिये और उसमें से आप किसी एक सेक्शन को ले लीजिये। दस वर्ष पहले

[श्री: लाडली मोहन निगम]

311 me Appropriation

उस सेक्शन पर एक गाडी को निकलने में अगर चार घंटे लगते थे तो आज उस सेक्शन पर बावजद इसके कि ग्राप के इंजन ग्रन्छे हो गर्ने हैं, गाडियों के डिब्बे धच्छे हो मधे हैं, उसी सैक्यन पर गाड़ी को निकलने में 6 और 7 पंटे तक लग जाते हैं। होता क्या है कि जब हरना किया जाता है कि गाड़ी लेट हो रहो है तो दो घंटे का उसका रानग टाइम बढ़ा दिया जाता है कि ऐसा होने पर गाड़ी राइट टाइम तो पहुंच ही जायेगी। समय की कोई कीमत नहीं होती इस देश में। डिब्बे उतने हो होते हैं और अगर इस तरह है आप टाइम बड़ा देंगे तो क्या होगा। देश में इस समय भी एक करोड़ बीस लाख घादमी रेलों में चल रहे होंगे, एक जगह से दूसरी जनह जा रहे होंगे। देश की ग्रावादी का 1/60 या 1/70वां हिस्ता बरावर चौबोसों घंटे रेलों में रहता है और अगर उनके ब्रावागमन की उचित व्यवस्था न हो तो क्या होगा । भ्रापको तो विनियोग विधेयक से पैसा मिल जायेगा लेकिन ग्राप सपूत वनने की कोशिश तो करें। श्राप तो मां है। श्राप जानते हैं कि अगर आपकी औलाद गलत रास्ते पर जा रही है तो ब्राप उसे कितना और कव तक पैता देते रहेंगे ? ज्यादा पैसा दोंगे तो धादत विगाडोंगे भ्रपने बच्चों की । इसलिये रेल मंत्रालय को तो कोई पछने वाला ही नहीं है । . . .

च समान्यत (छा० (भीवती) माजमा हेपनुरुषा : अनर फोई मेरबर टाइन से पंचादा है। रहा है तो में क्या कर्ट ?

श्रो ल उली भीड़न निगन : आपने दो बार यंडी यजाहै, भी माली चाहता है। भी इतना ही कहना चाहता है कि चौधरी साहव ग्रापते हमको हमददी है। ग्राप सकल हों, यह पेरो कामता है। साथ हो साथ आपसे यह भी कहना है कि अभी तक आपने ऐसा करके नहीं दिखाया कि संसद में कोई चीज कहने को गंजाइण नहीं रहे। मैं आप की नीयत गर, धापका धमला जो है उसकी

नीयत पर शक नहीं करता, लेकिन इतना जरूर है कि आपको अपनी दृष्टि बदलनो पहेंगी, आपके मंत्रालय की, खायके खमले की नई सीच निकालनी पहेंगी। द्विट और सोच का समन्वय करके देश की अर्थव्यवस्था के अनुसार रेल का मंसवा बनाइये तो वेज आप के साथ है। इसी के साव मैं अलके विल का समर्थन करता है।

SHRI B. KRISHNA MOHAN (Andhra Pradesh); Madam, Vice-Chair-manf thank you very much for giving me an opportunity to speak on the Railway Appropriation Bills.

I am one of those who firmly believe that the railways do, play a vital role in shaping the economy of this vast country. With the limited resources made available by the Planning Commission, the Railways have given a better picture. In spite of stresses and strains, the Railway Minister has presented a balanced budget.

I believe that backward areas in the country have to be linked with the new railways to tap the vast mineral and natural resources of those places. That will go, a long way in improving the economy of this country.

It is heartening to note that the Railways have given a very good picture about accidents and their number has been reduced from 642 in 1982 to 527.

It is high time that the Railways give a serious thought fo,r the implementation of the recommendations made by the Kunzru and Sikri Committees

I wish the Hon*ble Minister to raise the compensation for death resulting in accidents from Rs. 50,000 to Rs. 1 lakh.

As far as introduction of new railway lines or trains is concerned, the nation as a whole should be taken into consideration for removing the regional imbalances. Even no regional imbalance is there, Andhra Pradesh Chief Minister has been saying

that Andhra Pradesh is receiving a stepmotherly treatment, though it is not so.

Since many Hon'ble friends have covered the entire ground by partici-p; ting in the debates on railways. I will confine myself to the salient points pertaining to my State of Andhra Pradesh.

Pradesh, Andhra according to me; received a raw deal in the present budget. There is no new survey for any new line and no new trains have 'need Andhra in Pradesh. The only new railway line that was sanctioned to Andhra Pradesh after in d :e is the Nadikude Bibinai and this is going at n slow pace. I request Hie Hon'ble Minister to see that this Nadikude Bibinagar line is completed as expeditiously as possible.

I might a^o tell him that the Prime Minister of the country is representing Andhra Pradesh and I hope the Railway Minister will see that the needs and demands o,f the people of Anrfh>-a P>->desh are catered to and attended to.

Secondly a railway bridge was opened at Begumpet arid there was a demand to ease the traffic congestion at Sanatnasrar in Hyderabad. Hyderabad is an important city and I hope the const mcMon of this bridge will be taken up very soon.

Hvdei-^h^d is a cosmopolitan and fast developing capital and its population has increased very considerably. I reouesf- the HonWe Railway Minister to see that th-» circular railway System he s'nctiono' to the twin cities of Hyderabad and Secunderabad.

I also, reouest the Hon'ble Minister to see that the electrification of Vija-yawad^-Ralarshah section, Viiavawa-da-Waltair section anH Kazipet-Secun-derabad section be taken up.

I also submit for his consideration that Vizae is a fast developing industrial centre with a ship-building yard and with a natural port. A gigantic steel plant is also coming up there. Some public sector units are also there. There is a lot of loading and

unloading activity by the railways there. In view of this and also to have administrative viabjiity and ease, I would request the honourable Minister to see that the Wallah-Division of the South-Eastem Railway is attached to the South-Central Railway at Secunderabad.

I am also told that the State Gov ernment has addressed a letter to the Railway Minister about the establish ment of a coach factory at Kazipet. The State Government is prepared to create the necessary i that is, they are prepared to make available land, electricity and w I hope that the Government of India will take necessary action, as the State Government is prepared to crxite the necessary infrastructure, to see that the coach factory is established at Kazipet.

As far as running of trains in Andhra Pradesh is concerned, Madam_f the people there are experiencing great hardships, particularly the people in the coastal districts there. People in the Visakhapatnam, Srikakulam East Godavari, West Godavari districts and Waltair are experiencing great hardships and difficulties in reaching Delhi. Previously there was a biweekly compartment which was hauled by the G.T. Exnress which was given up since April IP82. The people are finding it very difficult now because the compartments a^e not attache,,} and the only compartment available for the passe"■"e-s is in the Chatisgarh Express. The-e are I corrroartments attached from Waltair to New Delhi. I wou*d reouest the honourable Minister to see that at least two compartments are atl-ach[^]d to the Godavari Express. First C'ass and Second Class, so that they can be attached to the GT FXWPW r>l Vvnvwa-do. If that is not possible, at least he can think over the possibility and feasibility of providing five or six comportments from Waltair to Kazipet so that these five or six compartments can be attached to the Andhra Pradesh Express. That would be one way of meeting the demands of the people from Andhra Pradesh, particu[Shri B. Krishna Mohan] Jarly those from the five districts that I mentioned. They are experiencing great hardships and difficulties in reaching Delhi. Even if they catch the Tamil Nadu Express and reach Vijayawada, there is no connecting train for them. The Tamil Nadu Express reaches there at 6-55 in the morning and the Madras-Howrah Mail leaves at about 6-30. So, the passengers from Delhi, if they have to go to Waltair, have to spend about eight hours at Vijayawada station. I would, therefore, request the honourable Minister to see that at least two compartments are attached to the GT Express.

Then, Madam, as far as the condition of the compartments is concerned, particularly the First Class compartments in the Hawrah-Guntur and Howrah-Madras trains, they are in a very bad shape and they have to be replaced. In most of the compartments, water from the toilet enters the compartments and the lights are not working and the fans also are not working. Most of the First Class passengers are pass-holders or they are MPs and others. Yet, you are charging exorbitantly for the First Class. So, a duty is cast on you to see that at least the minimum basic amenities are provided in these compartments. Then, as far as the catering service is concerned, that too has to be improved. As far as the catering is concerned, I would like to suggest that tEe facility that is available in the Raj-dhani Express should be extended to the other superfast trains also. I would also request the honourable Minister to think over the feasibility of running a Rajdhani Express from New Delhi to Madras with a halt at Vijayawada.

With these few observations, Madam, I fully s pport the Appropriation Bills. Thank you, Madam.

TITS VICE-CHAIRMAN (DR. (SHRI-MATI) NAJMA HEPTULLA): Now, Shriir p.ti 11a Bhattacharya.

◆SHRIMATI ILA BHATTACHARYA Tripura): Madam Vice-Chairman,

Hon. Minister has moved three Appropriation (Railways) Bills, asking for the grant of thousands of crores of rupees. These grants relate to 1984-85, 1983-84 and 1982. While supporting or opposing these grants, I must bring it to the notice of the House that having these grants of thousands of crores of rupees, let Government put tremendous economic pressure upon the people. The passenger fares and freight charges have been increasing for the last few years. The common people are adversely affected due to the increase in passenger fares. Fifty per cent people in our country live below the poverty line. But they are also required to travel by rails. They usually travel by second class. But in the past few years passenger fares in the second class were increased. Consequently, the poor people have been affected economically as they all belong to the category of second class passengers. In 1980-81, surcharge for second class passenger fare has been increased by ten per cent. In 1982-83, after every five kilo metres, Rs. 2.5 Paise has been increased by 4 paise slab-wise. The maximum increase was from 50 paise to 70 paise. In the same year the passenger fare upto 400 kilo metres has been increased from Rs. 19.50 paise to Rs. 22. Again, there has been an increase in passenger fare from Rs. 47 to Rs. 52. Therefore, the government is pushing the people to economic crisis by increasing the passenger fares in this manner. Similarly.

Madam Vice-chairman, freight charg es were increased during the past three years. It is but na-3 P.M. past three years. It is but na tural in our country that the businessmen pass increased freight rates to the consumers by increasing the prices of commodities. So the apeople are affected both ways. On the one hand, they are paying increased passenger fares.

◆English translation of the original speech delivered in Bengali.

On. the other, they are forced to buy commodities at increased prices. So, the government is increasing the economic burden upon the people both ways.

The Hon. Minister very often says that he is looking into the increased amenities for railway passengers. It has been mentioned in the Railway year Book that long-distance trains will be given special importance. In other words, long-distance passengers will be provided with more amenities. But what about the short-distance passengers? The Hon. Minister must know that among the railway passengers the short-distance passengers are in majority in the country. These short-distance passengers co,me from rural areas and suburbs to cities for employment and business. They are mostly poor people. They are either vegetable venders or industrial workers. Such commuters are in majority among railway passengers throughout the country. So the Government must pay special importance to the short-distance trains. But the government is not increasing the number of coaches for the suburban trains. Consequently, the shortdistance passengers are facing great difficulties in carrying on their jobs. While increasing the passenger fare for the shortdistance trains, it is the duty of the government to increase the number of coaches for the suburban trains.

The Coach Augmentation Committee particularly recommended for increasing the number of coaches for suburban trains. But that recommendation has not yet been implemented. Only eighteen EMU Coaches and fifty-four other coaches have been increased. Consequently, the short-distance passengers are suffering very much. During the period 1980 to 1983, the number of passengers has been increased from 3613 million to 3655 million. But in proportion to the rise in passengers the number of coaches has not been increased. In 1980-81, the number of coaches was 27,410. But in 1982-83 it came down to 26,894. Consequently, the people are travelling in trains like cattle dumped together in a cage. It is, therefore obvious that the government is not increasing the amenities for the passengers in proportion to the rise in fares. The Hon. Minister very often promises that he will improve the catering service. But this service is extremely bad. Only in Rajdhani Express the sendee is a little better. But the food in other trains is unfit for human consumption. Even boiled insects are found in food. I have personal experience in this matter. The Railway Minister is also thinking about this matter. He proposed to set up a Catering Service Corporation. But that proposal has not yet materialised,

The Hon. Minister *very* often promises to, improve punctuality for trains and safety for passengers. I clo not want to say anything about safety but I shall say something ab'ut punctuality. These days late running of trains has become a regular feature. Even a train like Rajdhani Express runs time to time late by half-an-hour. It could not be imagined previously.

What is the condition of Railway workers? They are responsible for operating railway service throughout the country. Railway tracks are spread throughout the country like veins in human body. These workers keep these veins alive.

There are many unions in the Railways. They are trying to improve the service conditions of the workers. So the government should negotiate with all the Unions. But they are not recognising all the these Unions. They are giving recognition on a selective basis in order to create disunity among workers. Consequently, victimised members of the staff are not getting justice. In 1981, Locorunning staff went on strike to press their demands. Their demands was that their duty hours should be limited to 'en hours a day. But the government took drastic action against the strikers. Six hundred and ten workers faced dismissal from jobs. Five hundred and eighty-two workers faced premature retirement. Break-service was applied to seven thousand five hundred workers. Besides, punishments were

[Shrimati Ila Bhattacharya]

awarded in other forms. One thousand seven hundred members of Loco-running staff were either suspended or retrenched. This shows the class mentality o,f this Government. This Government takes pride in the fact that they have succeeded in establishing industrial peace. We shall see how they can maintain peace in industries.

Railway Passes are provided to the *i* and their families. It is very strange that the dependent Parents of the employees are not provided with Railway Passes. This way, the Railway authorities are teaching the employees to neglect their de: dant parents.

The Railway Minister made a promise thet he would introduce Circular Railway in Calcutta within six months. But what has happened to his promise now?

I shall say something about construction and extension of new railway lines. A speaker referred to the construction of new railway lines in Andhra Pradesh. Telengana is a sensitive area but no railway expansion has till now taken place there. Medak ' has not been (.onneeted with Karim-nagar and other important through railway lines. Now let us come to the North-Eastern region. This region is within Indian Union. This region is very backward from industrial and communication points of view. The British Government constructed railway line up'.o Dima-pur. Thereafter, there has been no railway expansion in that state. There is also no new railway line in Mani-pur. So is the case with Mizoram and Meghalaya.

The integration of Tripura with Indian Union took place in 1949, After intergration, the people of Tripura hoped that the government of Ind'a would do a lot for improving the economic condition of that State. The poor people of Tripura thought that their State would develou industrially under the Congress regime and industrial growth would generate employment opportunities for them. They also thought that communication facilities would grow in their State. But all the hopes of the people of that State have been dashed to the ground. No improvement has so far been made. In 1979, during the regime of Janata Party a railway line from Dharmanagar to Kumarghat vvas sanctioned. This work is being done by the North-Eastera Railway in two phases. It will take another two years to complete the first phrse of the work. It is the demand of the people of Tripura to have railway Irre from Dharmanagar to Agartaia via Kun ghat. A State cannot develop in' trially without railway expan; This is true in the case of every Stste in the world. Railway expansion

facilitate the carrying of raw materials

finished products. This is the basic

industrial

of

requirement

growth

(Railways) No. 3

Dill. 1984

We made a proposal to the Central Government to set up a Paper Mill in Tripura. The Minister of Industry rejected the proposal on the ground that there was no railway facilities in the State. Then we approached the Railway Minister. He said that railway line would not be constructed in Tripura as that would prove uneconomic because Tripura was not having industries. So the people of Tri-pura are between two fires.

Our demand is to have railway line from Kumarghat to A; The North-Eastern Council sanctioned Rs. Five lakhs for survey work. The Government of India made a propo sal that railway lines should be corsttucted from Karralpur to Khowai via Manu, Am' lasha and Teli amura. This proposal was expensive r suming as many tunnels through hills and many bridges over hill risers were required to be construe'ed. So the Government of Tripura made an alternative proposal as it involved less time and less expenditure. They wanted the construction of new raV-way lines from Kumarghat to' Agartaia via Halahali, Manikbhandar and Khowai. This will cover only

120. kilometres. It will require construction of few tunnels. But this proposal has been described as "unsound" by .. the Ministry of Defence on the ground that the railway tracks will come on the borders of Bangladesh If this objection of the Miiislry of Defence is accepted, Tripura cannot have new railway line as it is surrounded by Bangladesh. For the industrial growth of Tripura the railway line, as proposed by the State Government, must be accepted in spite of the fact that that State is having borders with Bangladesh. Railway expansion will enable to people of Tripura to come out of their S'Ite. It will facilitate the ow of raw materials to that state. It will also enable the finished products to go out of that state.

The Minister of Industry are not sanctioning industries for Tnpura on the ground that it has no railway f; ci-lities. Butthe Railway Minister is not willing to improve railways system there on the ground that it will prove uneconomic. So we are in a funny situation. The Minister of Railways should reject the decision of the Ministry of Defence. The State government has also pressed the Railway Ministry to that effect. I request that the alternative proposal of the State Government should be reconsidered.

Tripura is populated by refugees. It is also populated by tribals. So, this State deserves special sympathy from the Railway Minister. I think, the Hon. Railway Minister .emembers that I made a question to him about the progress of Construction of railway line from Dharmanagar to Kumarghat. He repliled that it could not be completed because of deterioration in law and order situation in my State. Everybody in this House knows that itwas admitted by Shri Nihar Ranjan Laskar that Tripura was a very peaceful State. A large section of extremists have already surrendered to the State Government with their arms. So the atmosphere in that State now 1* quite peaceful and the Statement.

made by the Hon. Railway Minister, cannot be taken as correct. I suspect that Tripura is not develop!. because the people there voted left Front to power. During the campaign in the last election the Hon. Minister himself said in various public meetings that the people of Tripura should vote Congress (I)-Tripura Upiati Juba Sa-miti Alliance to power in ort'er to get adequate Central assistance for the development of their Stale. I have therefore, sufficient ground for my suspicion as to why Tripura is not get-ing sufficient financial aid from the Centre for its development.

I oppose three Bills, moved in the House.

थी रामे भगत पासवान (विहार): उपसभाध्यक्ष महोदया. मैं आपके प्रति बहुत ग्राभार प्रकट कर रहा हं क्योंकि ग्रापने मझे बोलने का अवसर दिया। मैं रेल मंत्री महोदय को बहुत धन्यवाद देता हं ग्रीर इसके ग्रलावा जो विनियोग विधेयक रेलवे का प्रस्तुत किया गया है उसके समर्थन में खड़ा हथा हं ।

उपसभाध्यक्ष महोदया, मैंने अपने रेलवे बजट के भाषण में कहा या कि रेलवे हर विकास का आधार स्तम्भ है। विकास के लिए, व्यवसाय के लिए, उद्योग के लिए और सामाजिक सेवा के लिए हर दिष्टकोण से यह बहुत बड़ा विकास का साधन है । इसलिए सरकार को ग्रधिक से ग्रधिक ध्यान इस पर लगाना चाहिए । मंत्री महोदय ने जो मांग की है रेलवें के विकास के लिए उसको हर तरीके से सरकार को पूरा करना चाहिए, उससे अधिक ही देना चाहिए। उपसभाध्यक्ष महोदया, सरकार की नीति है कि पिछड़े हुए इलाके का विकास करना चाहिए। आज भी भारत में ऐसी जगहें हैं जहां से सुबह में गाड़ी जाती है तो फिर दसरे रोज रात में लीटती है या रात में

[श्री राम भगत पासवान]

जाती है तो सुबह लौटती है। जहां रेल चल रही है वहां विकास हुआ है, जहां रेल नहीं वह एरिया बिलकुल ग्रविकसित है। इस लिए मंत्री महोदय का घ्यान वहां जाना चाहिए जहां ग्राजादी के बाद भी रेल के विकास का एक भी कार्य नहीं हुआ। है, उदाहरण के लिए उत्तर विहार । उत्तर बिहार, मंत्री महोदय, ऐसी जगह है जहां कि ग्रादमी गाड़ी पकड़ने के लिए जाय तो सौ किलोमीटर चल कर जाता है, उत्तर में जाय तो यह हालत है, पूर्व में तो गाड़ी ही नहीं है, पश्चिम में भी 60 किलोमीटर चलना पड़ता है–ऐसे-ऐसे वीरान ६रिया हैं । सर्वे हो चुका है, सरकार के सामने सारी रिपोर्ट है, जैसे सकरी-हसनपुर का सर्वे भी हो गया, बहुत ग्रविकसित एरिया है, वहां के लोगों को 60-100 किलो-मीटर चल कर जाना पड़ता है। वहां अभी तक कार्य आरम्भ नहीं किया गया

दूसरी इम्पारटेंट लाइन है दरभंगा-समस्तीपुर ब्राडगेज लाइन जिस के लिए स्व० ललित नारायण मिश्र ने हजारों लोगों के सामने भ्राश्वासन दिया था, उसी रोज उनका स्वर्गवास हम्रा था, बम लगा था, उन्होंने कहा या कि श्रगली बसन्त-पंचमी तक यह कार्य पूरा हो जायेगा । वह नहीं रहे, उस के बाद केदार पांडे जी ने 30 श्रप्रैल '81 को उद्घाटन कर दिया । धाप के ग्रधिकारी लोग पहुंच गये, वहां मेटीरियल भी गिर गया, कार्य प्रारम्भ भी हुआ लेकिन फिर स्थगित कर दिया गया । जनता की इतनी बड़ी फरियाद को ब्रापकी अफसर-शाही ने बफना दिया है । मंत्री महोदय को मालुम होगा कि हर रोज वहां पर **ध**रेस्ट हो रहे हैं रेलवे लाइन बनाने के

लिए, हर रोज भ्राप के इंजन को रोका जा रहा है । हमारा धावह है कि दरभंगा-समस्तीपुर ब्राडगेज लाइन का, जो सिर्फ 30 किलोमीटर है, का निर्माण करोड़ रूपये लगेंगे । इस के न होने से उत्तर बिहार सारे हिन्दुस्तान से कट-म्राफ है। इस लाइन के नहोने के कारण बड़ी लाइन से ग्राने वाला सामान समस्ती पुर में उतार दिया जाता है, वहां से ट्रॉशिपमेंट के लिए माल 15-20 रोज पड़ा रह जाता है। सरकार को 50 हजार रुपये पर डे डेमरेज के रूप में देने पड़ रहे हैं । इस कारण सरकार को भी क्षति है। पब्लिक का ग्राक्रोण तो है ही । श्राप को मालूम होगा 25-30 हजार जनता ह्या रही है ह्यापके निवास पर मांग करने के लिए और मुझे उस में श्रागे किया जा रहा है। जनता की फरियाद को मैं ठ्करा नहीं सक्ंगा । मैं भी उन के साथ द्याकर श्राप के सामने धरना दंगा । उस लाइन के लिए लेलिंत नारायण मिश्र ने **ग्रा**श्वासन भी दिया था ग्रीर उसी सिलसिले में बम भी लगा था, ग्राज भी हमारे पैर में उस के ट्कड़े हैं। इसलिए हमारा ब्राग्रह है कि उस का कार्य प्रारम्भ कर दें। पहले कैसे कार्यप्रारम्भ हो गया था ग्रौर ग्रव क्या हन्ना कि फंड नहीं हैं । यह जनता के साथ बहुत बड़ा विश्वासघात किया गया है। इसलिए, रेलवे मंत्री जी, ग्राप ग्रनिवार्य रूप से इस कार्य को प्रारम्भ कीजिए।

इसी तरह लहरिया सराय से बहुत ही इंटीरियर इलाका है । आप कृषया इस का भी सर्वे करा कर कार्य प्रारम्भ करायें । मैंने पहले भी कहा है कि यह ऐसा अविकसित एरिया है जहां रेल पकड़ने के लिए लोगों को सौ-सौ किलो-मीटर जाना पड़ता है, जहां विकास का कार्यं नहीं हम्रा है । महात्मा गांधी सेत् बन जांने से उत्तर विहार की पूर्वीत्तर रेलवे में जितनी गाड़ियों चल रही हैं वह सब नाकामयाब हो गयी हैं इसलिये कि पूल पार करके लोग बसों से चले जाते हैं । डाइरेक्ट लाइन पर गाड़ी नहीं है ब्रीर जो गाड़ियां चल रहीं हैं जैसे पटना से दरभंगा जाने के लिये जो गाड़ी है वह 14,15 घंटे का समय लेती है जब कि बसों से लोग 3 घंटे में वहां पहुंच जाते हैं। वहां कोई डाइरेक्ट गाड़ी नहीं है। इसलिये मैं ग्राग्रह करूंगा कि आप एक डाइरेक्ट गाडी कम से कम समस्तीपुर तक दें भ्रौर वहां से उत्तर बिहार जाने के लिये कनेक्टिंग टैन दें ताकि लोग वहां भ्रासानी से जा सकें।

ग्राप की दानापुर एक्सप्रेस चल रही है। वह रात में 5 बजे खुलती है। वह बेकार गाड़ी है ग्रीर उसमें जो चलते हैं वे डब्ल० टी० चलते हैं। दूसरे लोग वस से चले जाते हैं । मेरे सवाल के जवाब में बताया गया है कि यह गाडी व्यवसायियों ग्रौर कोर्ट कचहरी वालों की सुविधा के लिए चली है। लेकिन ऐसे लोग इसमें नहीं चलते । में जानना चाहता हूं कि प्रतिदिन पटना से समस्तीपुर के लिये इस गाड़ी में कितने टिकट विकते हैं । मैंने आग्रह किया था कि इसका समय 12 बजे का कर दिया जाय दिन में । उस समय तक पटना स्टेशन पर दिल्ली से डिलक्स पहुंच जाती है ग्रीर मगध एक्सप्रेस भी पहुंच जाती है । दक्षिण भारत की गाड़ियां थीं वहां उस समय तक पहुंच जाती हैं। उनका कनेक्शन ले. कर यह 12 वज दिन में समस्तीपुर जा सकती है और ऐसा होने पर उन पैसेंजर्स को बस नहीं पकड़नी पड़ेगी। यह मेरा सुक्षाव था जिस के बारे में श्राप के श्रधिकारियों ने श्राप को गलत रिपोर्ट दी है और ग्राप उसे मानने

नहीं जा रहे हैं । मैं चाहता हूं कि आप दानापुर एक्सप्रेस को 5 बजे के बजाय दिन में 12 बजे चलाइये !

Bill, 1984

भटनी-बनारस् कर्वशन लाइन के बारे में विबाद उठ खड़ा हुआ है, इस लाइन की सार्थकता के बारे में मेरे पास एक कोटेशन है जो मैं पढ़ कर सुना देना चाहता हूं । वह इस प्रकार है :-

"Gorakhpur Division consisting of 4 districts, Varanasi Division consisting of 5 districts and Faizabad Division consisting of 6 districts including Sultanpur, constitute 15 most back-Ward districts of Eastern U.P. having a population of over five crores with the highest population! density and the lowest per capita income in the country. The project mentioned above will benefit 9 districts of Gorakhpur and Varanasi divisions.

These 9 districts contributed to the freedom struggle in the highest traditions of selfless sacrifice and dedication to removal of the British from the country. Countless lives were lost and families uprooted in the process. The area provided excellent leadership to the freedom struggle. It is ironical that after independence most of these leaders chose to leave the Congress and join the opposition. Accordingly, they continued to play the role of opposition in independent India as much as they did in British India. On the political front, therefore, a crisis began to take root.

On the economic front, the poor people of this area used to migrate growing urban conglomeration like Bombay and Calcutta. They also used to go overseas to countries like Singapore, Fiji etc., in search of jobs. But with growing population and increasing parochialism in West Bengal and Maharashtra, these avenues gradually became restricted. Similarly though competition from other countries restricted the outflow of manpower

from these districts to other countries like Singapore etc. The net result was* that unemployment soared high and the economic despondency became acute."

It is further said;

"I am, therefore, to request you that Rs. 15 .crores may kindly be allocated for this project in 1983-84 out of the additionality of Rs. 160 crores which the Planning Commission have made available for railways development. I appreciate that the addition;. Hr. t funds is for committed projects but what I have stated in the oregoing paragraphs only adds to that commitment of the Government and the party to the public welfware. If somehow it is not possible to allocate the entire amount within 1983-84, it should be allocated for 1984-85 de->nitely

It goes without saying that if Go-»ernment agrees to stepping up the work on this project, it will have a great impetus to the interest of the party in the coming elections in the Gorakhpur and Varanasi division."

तो कहने का मतलब यह है कि वाराणसी पटना-वाराणसी की जो ब्राह गेज लाइन है उसको श्रविलम्ब पुराकर दें तो बड़ी कृपा होगी।

महोदया, मैं रिजर्बेशन के बारे में भी कुछ कह देना चाहता है। मैंने बार-बार बाग्रह किया है कि गैड्युल्ड कास्ट और गैड्युल्ड टाइब्ज का जो कोटा है वह परा नहीं होता है। तो आप क्यों नहीं हरिजनों के लिये एक सैल कायम कर देते हैं हर जोन में ताकि रिजर्वेशन का जो कोटा सरकार ने फिक्स किया है उसको भराजासके। इसे मालूम है कि अच्छे-प्रच्छे केंडीडेट्स जाते हैं और न्युनतम योग्यता मैडिक है, उसके स्थान पर डिग्री वालें लगायें जाते हैं, इस प्रकार से रिजर्वेशन का लाभ- शेड्युस्द कास्ट और भौड्युल्ड ट्राइब्ज को नहीं देते हैं। हम सरकार से ब्राग्रह करेंगे कि मौड्युरुड कास्ट और

शैष्ट्रयल्ड टाइड्ज की नियक्ति के लिये जो कोटा निर्धारित किया है उसके लिये एक सैल कायम कर दोजिये ताकि उनको कोटे के सनुसार नियक्ति मिल सके ।

(Railways) No. 3 B/7/, 1984

उपसभाध्यक्ष महोदया, रेलवे में जो वर्ष रिजर्वेशन है उसके बारे में भी मैं कह देना चाहता हं। महय स्टेशनों, जैसे बम्बई, कलकत्ता, मद्रास, पटना श्रादि सभी स्टेशनों पर रिजर्बेशन में बड़ी घाँघली है। एक-एक महीने पहले रिजर्बे भन कराना पडता है। उसमें भी पैसा देकर। इसलिए हम आग्रह करेंगे कि ग्राप वहां पर कंप्यटर की व्यवस्था कर दीजिए ताकि लोगों को किसी प्रकार की कठिनाई न हो और ठीक प्रकार से रिजर्बेणन हो सके।

महोदया, मैं भ्रारः पीः एफः के बारे में कहना चाहता हं। रेलवे में जितनी चोरियां हो रहा है, उनका मुख्य कारण ग्रार० पी० एफ है। जितने काइम हो रहे हैं, अभी परसों के अखबार में आपने पढ़ा होगा कि पूर्वी-त्तर रेलवे के पर्णिया में एक भाई और बहन जा रहे थे, झार० पी० एफ० वालों ने उनके साथ बलात्कार किया धीर बहुत बड़ा गांव इकटठा हथा। सारी रेखवे का सारा कान्न धारः पी । ए वालों ने अपने हाथ में ले रखा है। वे नाजायज तरीके से पैसेंजरों से पैसा भी ले लेते हैं भीर सफर भी ऊंचे क्लास में करते हैं। जिन सीटों की रिजर्वेशन होती है उन पर भी भारः वीः एफः वाले बैठ जाते हैं। कोई भी पुलिस का ग्रादमी सैकिंड क्लास में सफर नहीं करता है, बल्कि वे मच्छे अच्छे पैसेंजरों की सीटों पर बैठे रहते हैं। यापको चाहिये कि स्टेट गवर्नमेंट से संपर्क करके जो भी पुलिस अधिकारी नाजायज तीर पर रिजर्व की गयी सीटों पर सफर करते हैं उनके खिलाफ सक्त कार्यवाही की जाये। ग्रारं पी० एफ वाले जो रक्षक कहलाते हैं वे ही भक्षक बन गये हैं। जतः ऐसे जय्ट लोगों के विरद्ध कड़ी से कड़ी कार्यवाही की जानी चाहिये । महोदया, कहीं भी स्टेशन

मास्टर ग्रीर ग्रार० पी० एफ० में मेल नहीं है। स्टेशन मास्टर को सरक्षा के लिये बलाया जाये तो वे आते नहीं हैं। अभी हाल ही में समस्तीपुर स्टेशन पर सुपरिटेंडैंट को बलाया तो ग्रार० पी० एफ० वालों ने स्टेशन ग्रधी-क्षक के ऊपर केस कर दिया। आरः पी० एफ० वालों से रेलवे के अधिकारी भी कछ नहीं बोलते हैं। ग्रामी दरमंगा स्टेशन पर एक रेलवे ग्रधिकारी था उससे तीन चार बोरे सीवेंट मांगा. उसने नहीं दिया तो राम विलास ने उसकी रिपोर्ट की तो उसके खिलाफ केस कर दिया। तो ग्रार० पी० एक बाले सारे काइम की जड़ हैं, नाजायज तरीके से पैसजरों को भी लुटते हैं बौर रेलवे की प्रापर्टी को भी वेतरीके लुटते हैं। इसलिये इनके ऊपर कम से कम ग्राप नियंत्रण लगाइए।

उपासभाध्यक्ष महोदया, मैं रेल मंत्री महोदय का ध्यान पंक्चग्रलिटी की तरफ दिनाना चाहता हा पर्योत्तर रेलवे में पंक्नुग्रलिटी नाम की कोई चीज नहीं रही। आपने वहत सधार किये हैं, आपके जमाने में ऐक्सीडेट्स भी कम हुये हैं, स्विधाएं भी काको आपने प्रदान की हैं, कुछ पंक्चअलिटी भी ग्राई है, जनता इसके लिये ग्रापको धन्यवाद दे रही है, हम भी बहुत धन्यवाद देते हैं, लेकिन कहीं-कहीं अभी भी आपके ग्रन्छे प्रशासन का प्रभाव पहुंच नहीं पाया है। इसलिये वहां पर भी बननी चाहिये । उत्तरी विहार में जितनी गाडियां चल रही हैं. नार्दर्न ईस्टर्न रेलवे की. आप पता लगा लीजिये कि जो इनका स्टार्टिंग प्वाइंट है वहीं से ये गाडियां चार-चार घंटा लेट चलती हैं। जब पता लगाते हैं तो कहा जाता है कि डाइवर नहीं है, गार्ड साहब नहीं आये हैं, कभी कहते हैं कि कोयला नहीं है, इंजन ठीक नहीं है । लेकिन जब इमरजेंसी थी तो सारी चीज समय पर मौजद रहती थीं । इसलिये नार्दर्न ईस्टर्न रेलवे में खास कर समस्तीपर डिविजन में जो गाडियां चल रही हैं वे बहुत लेट चल रही हैं। इस तरफ व्यान देने की जरूरत है।

[उपसमाध्यक्ष (श्रीमती मार्गेट ग्राल्वा) पीठासीन हुईं]

इस लाइन पर जो गाडियां चलने वाली हैं ग्रौर जो ट्रेक हैं वे बहत ही पराने हो चके हैं। फर्स्ट क्लास के जितने भी डिब्बे हैं और सैकिड क्लास के डिब्बे हैं उनमें कोई फर्क नहीं रह गया है। बल्कि जो फर्स्ट क्लास के डिब्बे हैं वे ज्यादा खराब हैं। न वहां पर कोई मीट है ग्रीर पाखाना में इतनी गन्दगी है कि बैठा नहीं जा सकता। लाइट की कोई व्यवस्था नहीं है। इसलिये हम आग्रह करेंगे कि उत्तरी बिहार में पर्वोत्तर लाइन पर जो आपके कोचेज हैं उनकी सरम्मत कराई जाये ताकि जनता को ग्रधिक से ग्रधिक सुविधा मिल सके । उत्तरी बिहार के जो तीन स्टेशन हैं सोनपर, हाजीपर ग्रीर दरभंगा, इनमें बिजली की बहुत कमी रहती है । सत-रात भर वहां लाइट नहीं रहती है। एक-दो स्टेशन पर तो लाइट की व्यवस्था है लेकिन अधिकांश स्टेंगनों पर ग्रंधेरा रहता है। इससे यान्नियों को खतरा बना रहता है। चोरी-इकैती हो जाती है। इसलिये हमारा बाग्रह है कि वहां पर इमरजेंसी लाइट की व्यवस्था कराई जाये ताकि यानियों को सविधा मिल सके। इन शब्दों के साथ मैं मंत्री महोदय के प्रति बहुत आभार प्रकट करता हं कि इन्होंने रेलवे में बहत सा सधार किया है। मैं अन्त में यह आग्रह करूंगा कि पिछड़े क्षेत्र समस्तीप्र दरमंगा की जनता की फरियाद को आप सुनें लें और अवलम्ब उनकी मांग को पूरा करें, ग्रापकी बडी कपा होगी। इन शब्दों के साथ में आपका पनः धन्यवाद करता हं।

श्री राम लखन प्रसाद गुप्त (विहार)
उपसभाष्यक महोदया माननीय मंत्री महोदय
तोन विनियोग विधेयक एक साथ लाये हैं जो
10 हजार 65 करोड़ छौर 86 लाख के हैं।
रेलवे की आवश्यकता पर हमारे पूर्व वक्ता
श्री पासवान जी ने बहुत ही सही कहा है कि
सभी तरह के उत्थान के लिये रेल की आवश्यक-

[श्री राम लखन प्रसाद गुप्त]

ता है, इसमें कोई शंका की बात नही है। जिस तरह से देश की आवादी बढ़ती जा रही है, इसक विकास और इसकी अर्थ व्यवस्था में जितना सुधार होना चाहिये उस हिसाब से रेलवे का विस्तार होना आवश्यक है और उसके लिये जो विनियोग विधेयक आया है मैं उसका सहपं समर्थन करता हूं। परन्तु मैं यह भी कहना चाहता हूं कि मुझे मौका मिला है रेलवे की कार्यकलापों को नजदीकी से देखने का। लगभग सारे देश के, उत्तर से दक्षिण छोर और पूर्व से पिश्चम छोर तक के सभी स्टेणनों को देखने का मौका मिला है।

श्री जगदम्बी प्रसाद यादव (बिहार) : मालदा नहीं देखा है ।

श्री राम लखन प्रसाद गप्त: मालदा भी देखा है। सभी को देखने से यह साफ पता चलता है कि हर जगह जितनी भी बातें हुई हैं सभी बातों का एक ही निष्केषं निकलता है कि फंड्स की कमी है। हर जगह जरूरी है कि फंड्स को बढ़ाया जाए। फंडस की कमी के कारणबहत सारे कर्मचारी, बहुत सारे विभाग बहुत अधिक दिनों तक काम नहीं कर पाते हैं क्योंकि कोई भी काम शरू करने के लिये योजना तो बना ली जाती है उसके लिये जो पदाधिकारी हैं, जो कर्मचारी हैं वे सब नियक्त हो जाते हैं परन्त जब फंड समाप्त हो जाता है तो वह बैठ जाते हैं। बैठ जाने के कारण उसका भार बहुत बढ़ जाता है। रेल के ऊपर लेकिन काम नहीं हो पाता है। जो एस्टीमेंट कमेटी है उसने अपनी 56वी रिपोर्ट में इसके ऊपर काफी जोर दिया था। जहां पर छठी पंचवर्षीय योजना में 14 हजार 141 नये कौचेज बनने चाहिये थे उसके अगेन्स्ट में सिर्फ 5 हजार 680 कौंचज के लिये 447 करोड़ रुपये योजना आयोग ने दिवे हैं। अब आप यह सोचिये कि 14 हजार 141 की योजना बनतो है, उसके लिये छठी पंचवर्षीय

बोजना में सिर्फ 5 हजार 680 कोचेज के लिय 447 करोड़ का प्रावधान कर लेने से हमारो म्रावस्यकताच्यों की पृतिं नहीं हो सकती है। उसी तरीके से रेलवे के संबंध में उसी रिपोर्ट में यह कहा गया है कि जहां टेक के लिये छठी पंचवर्षीय योजना में 39 हजार 48 किलो-मीटर की ब्रावश्यकता है, उसमें सिर्फ 14 हजार किलोमीटर के लिये पांच हजार करोड़ रुपयों का प्रावधान किया गया है। ये दो उदाहरण मैंने रख हैं। इन दो उदा-हरणों से यह पता चलता है कि जो हमारी योजना है, जो छठी पंचवर्षीय योजना स्वी-कार की गई है उसके अनसार आधे से भी कम का प्रावधान प्लानिंग कमीशन की भ्रोर से रेलवे के लिये किया गया है। इसके अलावा इस योजना के अनुसार काम नहीं हो पाता है जिसके कारण हालत और भी खराब हो जाती है। हमारेश्री लाडली मोहन निगम जी ने मंत्री साहव की बहुत आलोचना की और कहा कि मंत्री महोदय ने अपने बजट भाषण में कहा कि अगर यही ग्रवस्था रही तो कछ वर्षों के बाद रेलवे चरमरा आयेगी। परन्तु में उनकी प्रशंसा करना चाहता हं। सचम्च में उन्होंने बहुत सही बात इही है। आज रेलवे की हालत इतनी खराव हो गयी है, इतनी बद्दतर हो गयी है कि फर्स्ट क्लास के अन्दर फर्स्ट क्लास का टिकट होने के बावज़द भी फस्ट क्लास में जगह नहीं मिलती है, कोरीडोस में जाकर रहना पड़ता है। इसके लिये भी फंड की कमी बतायी जाती है। यह कहा जाता है कि कोचेज कम हैं, बैगन्स कम हैं. टेक्स को कमी है। इन सारी चीजों की कमी है। इन सारी कमियों के पीछे जितनी भी रेलवे के संबंध में रिपोर्ट्स ग्राती हैं, चाहे वह रेलवे रिफाम कमेटी की रिपोर्ट हो? चाहे इंस्टिमेट कमेटी की रिपोर्ट हो, रेलव कंबेंशन कमेटी की पिटिं हो, हर रिपोर्ट में यह बात कही जाती है कि रेलवे को रुपये की जहरत है. रेलवे में काफी एक्सपेंशन की जरूरत है। कछ स्थानों पर मझे जाने का

मौका मिला है। चाहे बंगलीर की स्टील फेक्ट्री हो या कोचेज का कारखाना हो, वहां पर स्थिति यह है कि केपेसिटी का 40 प्रतिशत भी काम नहीं हो रहा है। जहां पर 40 प्रतिशत भी कैंपेसिटी का काम न हो रहा हो वहां की स्थिति किस प्रकार से सुधर सकती है, यह विचारणीय प्रक्रन है। इस सब के लिए कहा जाता है कि फण्ड नहीं है । जो योजनाएं बनती है उनको पूरा होने में काफी वक्त लग जाता है जिससे उनका खर्चाचार गुना और पांच गुना बढ़ जाता है। टैंक तैयार होने में काफी समय लग जाता है। इससे उसका खर्च भी बढ़ जाता है। इन दिक्कतों के कारण रेलवे की हालत खराब होती जा रही है?. मैं यह कहना चाहंगा कि रेलवे मिनिस्टर को ग्रीर सरकार को इस टांसपोर्ट को इतनी श्रासानी से नहीं लेना चाहिए। जिस तरह से हमारे देश की स्राबादी बढ़ रही है उस दृष्टि से रेलवे का विकास नहीं हो पा रहा है। अगर यही स्थिति रही तो रेलवे की हालत और भी बिगड जाएगी। मैं रेलवे भंत्री जी का भाषण पढ़ रहा था। उसमें उन्होंने कहा कि मैंते वित्त मंत्रालय भीर योजना भायोग से लड़-झगड़ करके यह पैसा लिया है। उन्होंने कहा कि मैंने बड़ी लाइनों को परिवर्तित करने के लिए 30 करोड़ रुपये नई लाइनों के लिए 90 करोड़ रुपये श्रीर विद्यतीकरण के लिए 160 करोड़ रुपये ग्रीर रेल लाइनों का नवीनीकरण करने के लिए तीन सौ करोड़ रुपये उपलब्ध कराये है। परन्तु में नहीं समझता कि इतने रूपयों से . काम हो पाएगा। इसलिए मैं मंत्री से यह कहना चाहंगा कि इसके लिए ग्रापको ग्रौर नी ज्यादा प्रयत्न करना होगा क्योंकि एकाउन्टेबिलिटी श्रापकी हैं । ग्राप रेलवे मंत्रालय के इंचार्ज हैं, ग्राप से ही सारी बातें पूछी जाएंगी।

जहां तक मैंनेजमेन्ट की बात है, उसके संबंध में भी ईस्टिमेंट कमेटी की 56वीं रिपोर्ट में यह कहा गया है कि रेलचे में जो एक्सीडेन्टस हो रहे हैं उनके कई कारण है उसमें स्टाफ का फेल्योर भी एक बहुत बड़ा कारण है। स्टाफ की नैंग्लीजेन्सी के कारण भी वहत ज्यादा एक्सीडेन्टस होते हैं इसलिये भ्रावश्यकता इस बात की है कि स्टाफ की सेफ्टी कांसिल्स बनाने की जरूरत है। यह जिम्मेदारी मेनेजमेन्ट की, व्यवस्थापकों की, है। ग्रगर रेलवे का स्टाफ सेपटी कांसियस हो जायें तो एक्सीडेन्ट कम हो सकते है। इसके साथ साथ हम उस रिपोर्ट में यह भी देखते है कि 31 मार्च, 1983 तक 46 करोड रुपयों का फंण्ड जमा है।

Bill, 1984

एक्सीडेन्टस का कम्पनसंशन देने के लिये लेकिन वह वितरित नहीं किया गया। गरीव व्यक्ति जो एक्सीडेन्ट में मरते हैं वे इतनी अप्रोच नहीं कर सकते, नियम कान्त भी नहीं जानते हैं। यह तो रेलवे का काम है कि एक्सीडेन्ट के अंदर जो लोग मारे जाते है नियम के अबूसार जितना कम्पनसंशन उनको देना चाहिए वह उनको दिया जाय। कम्पनसेशन का रुपया जमा रहे आपके यहां, यह कोई ग्रच्छी बात नहीं है।

ग्रंत में ग्रांकर में ग्रंपने क्षेत्र की वात कहना चाहता है। इस क्षेत्र से हमारे मंत्री महोदय भी जुड़े हुए हैं। यह क्षेत्र उत्तरी पूर्वी क्षेत्र है बीरइस क्षेत्र में हमें जितने ग्रान्दोलन चल रहें हैं, जो सारी वातें हो रही हैं वह सब हम लोग रोज देख ही रहे हैं। चाई वह मणीपूर हो, असम ही, चाहै नागालैंड हो या मेघालय हो, जहां भी हो वहां पर ब्रांदोलन चल रहे हैं। इस क्षेत्र के अधि-काधिक विकास की आवश्यकता है। रेलवे

[श्रीराम लखन प्रसाद गुप्त]

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ने इस क्षेत्र में काफो विकास की कौशिश की है और बाड सेज भी बन गई है गीहाटी तक। गड गेज से जुड़े जाने से यहां के लोगों का वहत वड़ा लाम होगा। मंत्री महोदय ने कई गाड़ियां भी जलाई है गौर बंगाल को भी कई गाड़ियों से जोड़ा गया है। जिसके कारण वहां के लोगों को वहत राहत मिली है। उनके इस वातव्य में सस्यता है कि अब ऊपर में चलने वालों की संख्या कम हुई है। परन्त बिहार क्षेत्र में प्राप्त के बाद हम देखते है कि उधर ग्रमी ती रेल गाड़ियां कम हैं अभी जो इन्होंने मगध एक्सप्रेस चलाई है तो जो लुप लाइन मागलपुर जाती है मैं उसके लिये वधाई देता हुं। परन्तु मेरा यह अनुभव है कि विकमशिला, मगध एक्सबेस के फर्ट वलास में खड़े होकर हम एम पी० होकर भी नहीं चल सकते। इतनी भीड़ रहती है। पटना से भागलपुर तक 6 कोचेज उसमें जाते हैं। इन 6 कोचेज में पैसेंजर उसके कम से कम धी टाइम्स ग्रधिक रहते है। मेरा ग्राग्रह होगा कि कम से कम 10 कोचेज यानी उसमें 4 कोचेज और जोड़े जाये। ग्रमर पटना से भागलपुर तक उसमें 4 कोचेज ग्रीर जुड़ जाते है तो उससे वहत सुविधा हो जाती है,यें डिब्बे पटना में पड़े रहते हैं उसके लिये एक्स्टा कोई चीज की जरूरत नहीं है। निर्फ चार और कोचेज भागतपुर तक उसमें लगाने की जरूरत है। अपर इंडिया में कोचे व बढ़ायें, सुविधा हुई परन्तु सभी तक भी उसके अन्दर दिकात है। मेरा अनुरोध है कि दो कोचेज अपर इंडिया में और जोड़े जायें। विर्फ दो कोचेज जोड़ने से काफी सुविधा लोगों की होगी। लूप लाइन के बारे में जो खायने आइडिया इन्फार्मल कमटी में दिया था, उसकी ग्राप्ता-सन दिया था वे सभी बातें परी हुई हैं, यह

बड़ो खशी की बात है। मैंने 6 वर्षों की अपनी पार्लियामेंटरी जिन्दगी में पहली बार देखा कि स्रापने जो कहा सो किया। जो साएवा-सन दिये गये वे पुरे हुये । भेरा आपसे पुन निवेदन है कि अपर इंडिया में दो कोचेज और दिये जायें, मन्ध एक्सप्रेस में चार कोचेज और जोडे जायं। विलियारपर एक इम्बार्टमेंट स्टेशन है । वह इसको जमुई से जोड़ता है, चकाई से जोड़ :: है और क्षेत्रों से जोइता है। वहां पर स्टाप होना वहत जरूरी है। वहां का प्लेटफाम इतना नीचा है कि कोई महिला क्या, हम लोग भी जब उत्तरते हैं तो उत्तरते उत्तरते गिर जाते हैं। ऐसी हाता में इव स्टेशन का जरा डेबलनमेंट किया जाय भीर उसे थोड़ा ऊंचा करके उसकी स्टाप वनाया जाय । वहां पर वस्वई-वनता का स्टाप होना जरूरी है। ये सब कई कार्य हैं जो कि वहां पर होने चाहिये। इसमें श्रापका खर्च कोई नही है। लप लाइन को डबल करने के लिये आदेश दिये हैं। मझे ईस्टन रेलवे के ग्राफिसरों से बात करने का मौका मिला। उन्होंने एक योजना भी दी है, 37 पुलिया वन गई हैं और कई जगहों पर कई काम हो रहे हैं। लेकिन फंड की कमी के कारण काम रका हुआ है। थोड़ा सा फंड उसके लिये चाहिये। मेरा अन्रोध है कि क्वील से पाक्र तक और पाकर से भागलपुर तक लूप लाइन कर दी जाय। जमालप्रके विषय में झापने जो जो ग्राक्वासन दिय थे के सब परे हो गये। वहां पर एक भीड भी लग गया है, वहां पर सविधा का प्रवन्ध किया है, स्टेशन का विकास किया है, मैं इसके लिये आपको बधाई देता हं। परन्तु वहां पर जो रेलवें का कारखाना है, मेरा श्रापसे यह ग्राग्रह है कि श्रव रेलवे की कही दूसरी जगह कोच और वैगन की फैक्टरीज के लिये ग्रलम से इतना ग्रधिक रुपया लगाने की कोई जरूरत नहीं है। जमालपुर में रेलवे का कारखाना है। यहां पर 14 हजार मजदर काम करते हैं, इस कारखाने के पास सैकडों एकड जमीन पड़ी हुई है, न वहां पानी की कमी है, न विजली

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की कमी है और न मजदूरों की कमी है तथा न टेकनोशियनों की कमी है। वहां पर हम काफो रुपयों की वचत कर सकते हैं श्रीर उस कारखाने का विकास और विस्तार कर सकते हैं। उसका विकास किया जाए ग्रौर उसको वर्क लोड ,दिया जाए नहीं तो मजदूर वहां पर बैठे रहते हैं जितना उनको काम चाहिये उतना काम उनको नहीं मिलता है । इसलिए वहां पर कोच फेक्टरी या वे**गन फक्टरी या** इंजिन के विकास के लिए भी काम किया जाए। ग्रंत में मैं यह कहना चाहंगा कि मंगेंर में एक और पुल वनना जरूरी है मुकामा ग्रीर फरक्का के बीच में ग्रीर एक न्निज गंगा के <mark>ऊपर बनना चाहिये ।</mark> यह मंगेर में होना बहुत भावश्यक है क्योंकि वहां का डिसर्टेंस कम है ग्रीर मंगेर जो है वह पहाड़ के ऊपर है। पहाड़ कोई ऊंचा नहीं है जमीन का लेबल वहां बहुत नीचा है प्रयीत नीचे ज्यादा फाऊंडेशन की जरुरत नहीं है । वैसी हालत में प्रेगेर में ब्रिज होना चाहिये। पंक्लिटिकल दष्टि से जो प्रभावशाली लोग है वे कोई दूसरी जगह तीसरी जगह के लिए कहते रहते हैं लेकिन मेरा ग्रंपना ख्याल है कि हाइली टेक्नोकल, णार्टेस्ट डिसर्टेंस ग्रीर कम से कम खर्च में ग्रगर कहीं वन सकता है तो वह पूल मंगेर में ही बनना चाहिये । इतनी बात कह कर मैं मस्त्री महोदय को धन्यवाद देते हुए यह आशा, करंगा कि जो दो चार मुझाव मैंने उनके सामने रखे हैं जो बहुत होने लायक हैं उनको जरूर कर दिया जाए। इतनी बात कह कर में अपनी बात समाप्त करता हूं।

डा० संकटा प्रशाद (उत्तर प्रदेश) : उपसभाध्यक्ष महोदया, रेलवे हमारे पब्लिक

सेक्टर का देश का सब से बड़ा इंटर-प्राइज है और सारे देश में रेलों की लाइनें बिछी हुई हैं लेकिन इसके बावजूद भी अभी बहुत सी जगहें ऐसी रह गई हैं जो कि रेलवे लाइन से जुड़ी नहीं हैं। वैक्षे जब भी रेलवे पर चर्चा होती है तो हम बड़ी जगहों को ही कुछ अधिक कोचेज लगाने की वात कहते हैं या कुछ नयी ट्रेनें चलाने की बात कहते हैं। मैं तो आपके माध्यम से मन्त्री जी से यह कहना चाहंगा कि देश में जो पिछड़े हुए इलाके हैं जो रेलों से ग्रभी तक जड़े नहीं हैं ग्रीर कहीं कहीं तो पवास-पवास, साठ-साठ भील तक चले जाने पर भी कोई स्टेशन नहीं है, ऐसे दूर-दराज के स्थानों को रेलों से जीड़ा जाना चाहिये । जो भी स्थान रेलों से या रोड से जुड़ जाते हैं वहां तस्वकी के रास्ते अपने आप ही खुल जाते हैं। वहां पर उद्योग लगने मुरू हो जाते हैं। इसलिए नये स्थानीं को रेल लाइनों से जोडने को प्राथमिकता दी जानी चाहिये। इनुसे हमारे दूर-दराज के जो इलाके हैं वे तरक्की करेंगे श्रीर बीस सुबी कार्यक्रम के माध्यम से जो हम ग्रामीण क्षेत्रों का विकास करना चाहते हैं उसमें 'बढ़ोतरी हो सकेगी । भ्राजकल टिकटलेस ट्रेबेलिंग बहुत ज्यादा है । अगरे आप ट्रेनों में देखें विशेषकर बाँच लाइनों में र्मुसाफिर तो बहुत ज्यादा है लेकिन उसके मुकाबले में रेवेन्य विलक्त नहीं बाता है । डिब्बों में जगह नहीं मिलती है जोर पैसेंबर सारे जो हैं वे वगैर टिकद याता करते हैं । मैंने भी यह देखा है क्रांच लाइनों में देन में जो टिकट चेक करने वाल होते हैं वे एक स्टेशन पर 10-20 लोगों को इक्टठा करते हैं और जनको अपने साथ डिब्बे में बैठा लेते हैं उनको टिकट नहीं देते हैं पैसे अपनी जेव में रख लेते हैं और दूसरे स्टेशन पर जा कर गैट पर खडे हो कर के

[डा॰ संकटा प्रसाद]

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उनको निकाल देते हैं ग्रीर इस प्रकार से वह सारा रेवेन्य जो है वह टिकट चेक करने वालों की जेब में चला जाता है। मेरा कहना यह है कि इसको कड़ाई से चेक किया जाना चाहिये। ब्रांच लाइनों पर मैजीस्ट्रेट चैकिंग बढ़ा देनी चाहिये। ब्रांच लाइनों पर यही नहीं होता है उन देनों में लोग बेतहाशा सामान वगेर बुकिंग के ढिब्बों में भर देते हैं ग्रौर जो जेन्यन यात्री होते हैं उनको सफर में बड़ी किं जिल्हा का सामना करना पड़ता है ग्रीर , उनको दिक्कतें होती हैं । इससे रैवेन्यू का भी रेलवे को लास होता है । डिब्बों में जो बल्ब वगैरह होते हैं उनकी भी चौरी होती है । तो हमें ब्रॉच लाइन्स की तरफ ज्यादा ध्यान देना चाहिए । ग्रव मैं ग्रापका ध्यान अपने उत्तर प्रदेश की तरफ ने जाना चाहता हं । सीतापुर एक स्थान है उत्तर प्रदेश में जो कि बहुत मशहर जगह है और हिंदुस्तान का सबसे बडा ब्राई हास्पिटल वहां है । वहां पर सभी प्रदेशों से लोग आंख के इलाज के लिए श्राते हैं । सीतापुर जो है वह शाहजहांपुर से बड़ी लाइन से जुड़ा हमा है भीर छोटी लाइन से बुड़हल से जुड़ा हुआ है । ग्रगर हम सीतापुर से ब्इहल जो छोटी लाइन है उसको बाड मेज में चेंज कर दें तो गोरखपुर से सीधा गाहजहांपर होते हुए एक सीधा रास्ता निकल आयेगा और गोरखपूर से वाया माहजहांपुर दिल्ली के लिए सीघी लाइन हो जायेगी । इससे यह सुविधा होगी कि गोरखपुर से जो देन चलती हैं उसका लोड लखनक पर कम हो जायेगा ग्रीर वह ट्रेन सीघे बुड़हल सीतापुर होते हुए दिल्ली निकल आयेगी ।

दूसरी बात में उत्तर प्रदेश के बारे में यह कहना चाहता हूं कि उत्तर प्रदेश

Bill, 1984 में जो रेलवे लाइनें हैं उनमें मीटर गेज बहुत हैं। मीटर गेज को द्वाङ गेज में चेंज करना चाहिए । इससे पैसेंजर्स का समय बच सकेगा और लोगों की सुविधाएं बढ़ेंगी । मैं इसी लाइन के बारे में एक बात और ग्रापके माध्यम से रेलवे मंत्री जी से कहना चाहता हूं कि सीतापूर से शाहजहांपूर तक एक कोच लगती थी 29 ग्रप में, जिसमें एक कम्पोजिट कोच लगता था । इसमें सेकेण्ड क्लास भी था ग्रीर फर्स्ट क्लास भी । कूछ दिन पहले उस कम्पोजिट कोच में फर्स्ट क्लास की जो बर्धस थीं उनको हटा दिया गया ग्रीर ग्रब केवल सेकेण्ड क्लास ही उसमें चलता है । तो मैं श्रापके माध्यम से रेल मंत्री जी से निवेदन करना चाहंगा कि पहले की भांति जो सीतापुर कोच 29 ग्रप में ग्रटैंच की जाती थी शाहजहांपूर में, उसमें फर्स्ट क्लास की कम्पोजिट बोगी लगाई जानी चाहिए ।

(Railways) No. 3

इसके ग्रलावा एक ट्रेन काठगोदाम को लखनऊ से चलती है उसमें एक स्टेशन हरगांव पड़ता है । यह छोटी लाइन में है । पहले वहां काठगोदाम मेल रुका करती थी लेकिन एक दो साल से वहां पर काठगोदाम एक्सप्रेस नहीं रुकती है : मैं भ्रापके माध्यम से मंत्री जी से निवेदन करना चाहता हं कि वह काठगोदाम ट्रेन जो लखनक से चलती है उसको हरगांव में रुजवाने की कृपा करें। वैसे ट्रेन्स का जाल बिखा हुआ। है श्रीर हमारे रेलवें मंत्रालय ने टेन में चलने वालों के लिए ग्रनेक स्विधाएं दी हैं और स्विधाएं बढ़ी भी हैं और कोशिश भी की जा रही है कि रेलवे से लोगों को सफर में ब्राराम मिले । कार्फा सुविधाएं बही हैं तथा रेलों का जाल बढ़ाया या रहा है लेकिन जरुरत इस बात की है कि पैसेंजर्स की सहलियक्षी

को ध्यान में रखते हुए जो दिक्कतें हैं उनको ग्रीर श्रधिक दूर करने की कोशिश की जाये । कभी कभी उपसभाध्यक्ष महोदया, ऐसा होता है कि नाच लाइन में विशेषकर अगर बारिश होने लगे श्रीर पैसेंजर्स ट्रेन में सफर कर रहे हैं तो ज्यों ही चार बंदें पानी की गिरी उनको स्रपना बिस्तर संभालना पड़ता है। उसमें कभी कभी ऐसा होता है कि मनर स्टेशन के बाहर बैठे होते तो चाहे कम भीगते लेकिन देन में बारिश खत्म होने के बाद भी वारिश होती रहती है श्रीर लोग भीगते रहते हैं । यह भी देखना चाहिए ग्रीर जो प्राने कोवेज हैं उनको दुरुस्ती होनी चाहिए, उनको ठीक करना चाहिए ।

Hi Appropriation

उपसभाष्यक्ष महोदया, क्रांच लाइन के बारे में मुझे बड़ा कटु अनुभव है। कभी कभी यह होता है कि बहुत पुराने इंजन लग जाते हैं। मैं सीतापुर से शाहजहांपुर होकर दिल्ली आता हूं, वहां से बांच लाइन आती है, उसमें इतने पुराने इंजन लगते हैं कि वे 10-15 किलोमीटर को रफ्तार से चलते हैं। शाहजहांपुर से दिल्ली आने में 6 घंटे लगते हैं पर शाहजहांपुर से सीतापुर जाने में जो कि केवल 50-60 किलोमीटर है, 5-6 घंटे लग जाते हैं। तो ऐसे इंजनों को जिसमें स्पीड नहीं होती है, जो ठीक 4.00 P.M

SHRI ALADI ARUNA (alias V. ARUNACHALAM (Tamil Nadu): Madam Vice-Chairman. I rise to say a few words on the 10th report of

करता है।

the Railway Convention Committee. Though the contribution to the Depreciation Reserve Fund and Pension Fund have been increased considerably, the Railway Convention Committee in its 10th report has asked the Railways to step up the revenue further so as to meet the further needs.

In managing the railway, we almost adhere to the policy and principle which are aeing followed by public undertakings and corporations. But in treating the employees, we are blindly following the departmental norms and policies depriving the rights of the employees. Therefore, the railway employeeg are repeatedly asking the Government to amend the definition of 'railway' so as to entitle them to the benefits of workmen's bonus and other facilities. But it is unfortunate that there is no positive response from the Government.

department The railway must be converted into Railway **Transport** Corporation so that railwav employe could negotiate for wage struc ture as in the case cf other industrial undertakings and corporations.

this context, I would like to point out an important anti long-pending demand of the railway employees who are working in Madras.

Due to the abnormal rent and lack of accommodation in Madras, most of places the employees are residing between Arakonam and Katpadi. But facility of the concessional season tickets is provided Madras-Egmore-Kanchipuram-90

Madras Central to Sulurpettai—80 Kms and Madras Central to Arakonam—69 Kms. Employees who are residing at places between Arakonam and Katpadi are deprived of conces* sional season tickets beyond Arakonam and Sulurpettai, whereas the railway authorities! have permitted nton-railway commuters to avail the season ticket facility upto 150 Kms When the railway is kind and gene rous enough to give this concession to non-railwaymen, is it not unfair am

In

Kms,—;

unkind to deny this facility to their n employees? I would like to remind the Hon'ble Minister that this facility of concessional season tickets has been given to the railwayman working in Bombay and residing in Pune, the distance between which is 182 Kms. Further the distance icessional season ticket for rail-waymen working in Madras was fixed 30 years ago when the accommodation problem was not so acute. Considering all these points, I appeal to the Hon'ble Minister to give the facility of concessional season tickets! to all railwaymen working in Madras i'p!o 3 50 Kms. i do hope that the HonWe Minister will green signal to this in his reply. If you go through the particulars of passengers' traffic trends, the passenger earning is increasing, but the record of passengers journey is not encouraging.

In 1966-67 the passenger earning was R'a, 229.3 crores. That has increased to Rs. 1,161 crores in 1982-83. But as far as passenger journey is concerned, there is no proportionate increase. In 1966-67 it was 2.192 millions. In 1978-79 it was 3,719 millions and then it declined to 3,50.*) millions iri 1982-83. Then it became 3,655 millions. It has not reached the record of 1978-79. It is due to inadequate facilities, delays and accidents.

For example the Vaihai Express, the fastest express running between •irai and Madras, was introduced a colourful function. Now it is running with five or six coaches. It is ration of the railways. It is even a challenge to the Railway Ministry.

Since it is running in day time, to attract- more passengers AC Chair-Car in this train .is quite essential. For providing the air coach facility, the Ministry must prefer the express trahxs which are run- I ning during day time rather than the | trains reinning in the night-

Bill. 1984 Madam, the honourable Minister has, in his speech, praised the efficiency of the Integral Coach Factory in Madras. Its installed capacity is 750 coaches and it has produced 775 coaches. honourable Miniser has commented that it is a commen-ble achievement. Despite this I fact, instead, of expanding this tory by utilising the infrastucture and

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efficiency of the adm on thei-e, Government of India has formed another committee to find out another location to start a new coach factory/ It is highly objectionable, and it is unfair on the part of the Centre and politically it is mo against our State of Tamil Nadu. Since the State Government of Tamil assured the Nadu has Cenl adequate facilities such as power, etc.. this decision of the Cen to find another location tre new coach factory in another part of India is detrimental to the national economy and. to the welfare of The partisan attitude of the State. Centre does not end with the issue of expansion of the coach factory in Madras, but it has ramified into the construction of new lines ani version of the MG into BG. For the construction of the BG line from Karur to Dindigul and for paral BGline from and for the conversion of MG into BG from Madurai to acta ana the paralled line from Maniyachi to Tuticorin and Maniyachi to Ti: nelveli

crores! It is very very meagre and it is very very poor. It is not ne sery to stress the importance of this scheme 1

to the people of the state and hois going to be helpful in ti'anspora-tion

most all the Members of Parliament from Tamil Nadu have represented • in one voice to give priority to this scheme and, to allot more money and ipiete the work within three or four, years. But the Centre has not so , far respected the voice of the honourable Members Parliament.

..ckrs.and. Madam, thai our ho Chief Minister nourable Duratchi aiwar, Dr M G Ramachandran has written a letter to our honoura ble inister requesting her to allot m ;re money, to expedite the work and to. complete the work as early as possible. 'I do hope that the Government wili honour the Letter of our Chief Minister and allot more amount and complete the work as early as possible. Even after all these repeated requests and adminis trative ellorts and peaceful means. if the Centre is not responding and not yielding, then the people of Tamil Nadu will not hesitate to launch direct action against the atti tude of the Centre.

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With these words. Madam, I conclude my speech.

THE VICE-CHAIRMAN (SHRIMATI MARGARET ALVA) : Now, Mr. Kalyanasundaram.

SHRI M. KALYANASUNDARAM (Tamil Nadu.): Madam Vice-Chairman the Appropriation Bill is before us and, the Budget has already been flnanlised. Still I want to make certain suggestions for enhancing comments, suggestions for enhancing ing the allocation for certain basic infrastructure of the Railways in the hope that they will consider my suggestions at the time of reallocation by the end of this year.

Going through the figures given with regard to fleet .strength, whether it is passenger coaches or wagons or diesel locos or electric locos, I find the number is going down year after year. The peak was reached in the .year. 1980-81. Sin'e then the Dumber hat been going down- step -by step. New,, we are in the last year of the Sixth Five Year Plan. The Railway Minister has himself realised it and he has noted that for want of sufficient funds the targets could no be achieved.

' '. The targets could not be achieved in respect of any development pro-'gramme or essential replacements.

The number t c aches can not be fulfilled. The number of wagons cannot be fulfilled. The provision for miaintenance and replacement facilities cannot also be fulfilled. This is his own admission. I do not know how the growing needs of our economy are going to be met by the In-ys in the present state of lirs. And for this year also the 9 cation is very meagre as againsi the provision.

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I want the following matters to be in'tod by the Minister and serious consideration to be given for reallocation.

One, in the metropolitian cities the traffic is very much congested.. Neither the lv.-ad transport facilities are able to meet the needs nor the rails. In Calcutta, if they complete the metro, that may be the pride of our country and we wish that scheme success. it is Hearing completion. But even then, Calcutta's needs cannot be satisfied and fully met.

Coming to the south, Madras., my hon. friena*, explained by Mr. Arunachalam, he wanted ex tension of free concessions up to 5* Even though the concession may be there, commuters including women have to hang on to the coaches. It is a horrible sight to see during peak are office-going hour. They people. The average number of deaths in rail accidents on the suburban way comes to two daily. Such is the pressure. What is the relief that going to give for vou are a city like Rapid transit Madras? is there: that has been the propaganda for the past 10-12 years. Already they spent about Rs. 95 lakhs. Provision is Rs. The sanctioned cost is Rs. 75 lakhs. 51.76 crores. When are you going to spend the balance? Against the date of completion, it is left blank. The amount has not been spent on initiating the scheme. An office is maintained. This amount has been spent only maintaining that office which preparing the plans for the schemes. This allocation! is I very poor. This is a

very urgent

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[Shri M. Kalyanasundaram] need. It requires some more allocation.

Secondly, in the Madras suburban system there are two gauges. In the major section there is the broad gauge. In one direction there is only the metre gauge. That also is *a* very important section, from Tam-baram to Beach. It should be converted into broad gauge so that it can link up with two broad gauge lines. That will improve the condition. For this also there is no provision at all for the scheme, although there was a mention about it in the last year budget.

Then, Sir, the earlier speaker also spoke about the Karur-Dindigul line. The amount of Rs. 4 crores is not for Karur-Dindigul line. It is all combined together. That means, the new line from Karur to Dindigul, the parallel broad-gauge line from Dindigul to Madurai, and then the parallel broad-gauge line from Tirunelveli to Tuti-corjn. The whole amount is to be spent for the construction of a parallel broad-gauge railwayline connecting Tuticorin harbour with Tirunelveli. Tirunelveli is already connected by broad-gauge via Kanyakumari, So. the idea is to sweep over the Karur-Dindigul new line and also the additional parallel broad-gauge line from Dindigul to Tirunelveli. There is no plan allocation for the construction of a new line between Karur and Dindigul. Rs. 4 crores is to be spent on the broad-gauge line which is und^r construction! between Tuticorin and Tirunelveli. Because there is clamour, because there is agitation in the State, in order to confuse the MPs, they have clubbed all these projects together and shown an allocation of Rs. 4 crores. That is, the allocation for Karur to Dindigul new line is not a pie. If I am wrong, please come out with your facts.

I have already brought to the notice of the Minister about the stagnation in increasing our fleet strength. Though constructed during the British days, many of our Railway workshops are capible of better utV lisation. Two such workshops are the Golden Rock and Parambur shops. There is a programme developing the Golden Rock shop at an estimated cost of Rs. 25 crores. What is the allocation made the current year? Under the for of modernisation workshops. 25,10,00,000 is the anticipated cost. The provision for 1984the year 85 is only a mere Rs. 2 lakhs: For what purpose? For the appointment of a project engineer and his assis tant? This would not be adequate even for that.

The Parambur workshop is a very bis workshop and it has got a lot of space for construction. Because of dieselisation and electrification, steam locos are vanishing. That was meant for the construction of steam locomotives. So, unless it is switched over for the repairs and maintenance of diesel locos and electrical locos, the infrastructure available there and the investment made there will become useless. In order to make full use of the infrastructure that is available there, repairs of electric locomotives and periodical overhaul of other types must be taken up. For that, the provision made is very poor. Against an anticipated expenditure of Rs. :i crores, only Rs 16 lakhs have been provided for the improvement of the Perambur workshop. So, what they are now doing is that the Railways are diverting the repairs and maintenance of wagons from Golden Rock to Perambur. Two years ago, the Railway Board Chairman wrote to me praising the capacity and the skill of the Golden Rock workers. In order to clear the arrears in the repairs and maintainence of wagons, he has directed it to be undertaken there at the cost of construction of new wagons. Again, the construction of new wagons is to be allotted to the Golden Rock workshop and the repairs and maintenance is to be transferred to the Berambur workshop. The result is that both of them are not ready to undertake any of them. Th« money spent for acquiring spare

parts and other necessary equipment for construction will be a waste. The spare parts and the other necessary equipment for construction are lying idle in Golden Rock and they cannot be used in the Perambur workshop. The Perambur workshop is not yet ready for undertaking repairs and maintenance. It is only to show the extent of anarchy that is there in planning in the Rail Bhavan. {Time bell rings): Madam, I have seme more points to make and, therefore, kindly allow me a few more minutes.

Neither the railway employees, nor the passengers and nor even the trading community is happy with the performance of our railways. Whenever wagons are needed they will not be available. Where they are needed, they will not be available there. If they are needed for carrying salt and other perishable goods, they will be open wagons. So, the trading community is not satisfied. The railway men are also unhappy, and many of their categories are dissatisfied. Their general problems like wage revision, bonus, and other things have been referred to the Pay Commission and we do not know when its report will come. Category-wise, the running staff is very happy because you have raised their running time, i.e., they cannot claim rest unless they complete more than 10 hours. Therefore, they are unhappy. That is to say if the crew starts from Madras Central it has to reach Cochin or It-arsi and then only it can claim rest. You have done this especially for the goods trains. This is a serious -problem and various agitations may be launched. They may not be able to bring about a strike but don't take advantage of that weakness and create bitterness. Similarly, the station masters have been agitating for a decent dress. The demand of a decent dress is the only thing for which they were going on a strike repeatedly. The Minister of state for Railways, the Railway Minister's assistant, gave them a promise that their grievance will be redressed two years back. Two years are over but nothing has

been done. Again they are agitating for the supply of a proper uniform. Such are the minor demands which the Railway Ministry can consider and take action on. But because they are not considered in time, that gives rise to discontent among the various categories of railwaymen, right from the level of gangmen up to officers. Recently, even the officers had a quarrel with the Minister. I do not know what happened. Anyhow, that confrontation is over. I do not want to comment upon it. It is a warning. Earlier also there was a confrontation between the Minister. But then it was confined to one official the Chairman of the Railway Board. Now all the railway officials joined together and demonstration against the Minister. It is not a happy situation for managing the railways because they have to manage the railways in the midst of so many difficulties with all the disadvantages. The advantages are few but the disadvantages are many. There may be room for criticism about the performance of the railways but we must not fail to appreciate the services of the railwaymen who are managing the railways in spite of their difficulties. (Time bell rings).

(Ruilways) NbT^ Bill, 1984

When the Janata Party was in power our ruling party Ministers and Members were fond of comparing themselves with their performance. I am not an admirer of Janata Party or anything like that. I am only quoting them. During the Janata period there was a proposal to convert all the second class coaches into ones with cushioned berths and to construct new coaches only with cushioned berths. They Started that programme and all the second class coaches were having cushions. But now that programme is reversed. Now all the second class coaches whether ihey are superfast trains or long-distance trains, it is said, will not have cushioned berths. They are going back to the old type of second class coaches. The difference between second class and first class must be narrowed The second class pas-

Bill, 1984 am sony I have taken a little more time.

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(Shri M. Kalyanasundaram) sengers are -the backbone of our revenue. So, they should be provided with ail the comforts. What is the direction in which we are going? The rnbur workshop, has given instructions to the integral coach factory to build second class coaches without cushions only. In spite of the fact that we have the necessary infrastructure there, skille,! workers ar there and the target is now reached to thousand coaches which is welcome, if you start one more shift with a little more investment, I am sure you can add another 600 to 700 coaches to your target. Instead of doing that, they want to construct a new factory somewhere else. That is the reply given by the Railway Minister 3 or 4 days ago to a written question by me.

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Then I come to catering arrange ment. I welcome the superfast trains; that is necessary. But our country is in the tropical zone and if they introducing superfast trains, are they must be careful. Many of the trains have been introduced necting Cape Comerin with Assam, with Kashmir and many other places. I am one of those interested in natio nal integration, and I am happy about it. But I would give one suggestion the hon. Minister. Don't name these trains after any single individu al, however great he might be. If you want to name a train after Vivekananda, there will be a cry some where else also. So, don't create such a situation. You can name the trains after the regions, like Rajdhani Express, Tamil Nadu Express, KK Express and you may likewise name other trains as Assam Express; but don't name these Express trains after some individual, just to placate the regional sentiments of some peo ple because it will provoke regional feelings in other areas. So, while I long-distance trains welcome such connecting one part of the country to the other, I want the Railway Administration to be careful about naming these trains. Thank you. I

B. V. ABDULLA KOYA SHRI Madam Vice-Chainv (Kerala): while supporting the Railway Appropriation Bill, let me take this op> purtunity to ventilate some of the long-felt grievances of my State, Kerala, especially of North Kerala which consists nearly of one-third of the whole State. The Railway Ministry has completely forgotton the fact that Kerala is one of the most densely populated States of India but railways in Kerala are far less than many other States of India. Construction of a coach factory etc. is very significant to the economy of the State. While there are 5 workshops in Tamil Nadu, two each in Karnataka and Andhra Pradesh, there is none in Kerala even though there are enough of infrastructure facilities. The State legitimately hoped that the proposed new broadgauge workshop would be located in Palghat-Olavakkot region in our State but that went to Andhra Pradesh again. We, therefore reauest for a coach-building factory in Kerala since we have got both the skilled and unskilled labour force, adequate supply of power and potentialities like parennial water supply and offered land free of cast, so as to help in solving the alarming unemployment problem. Construction of new broadgauge line from Kuchipuram to Trichur via Guruvayur, considering largeness of pilgrimage, is another necessity. Construction of Ernakulam-Alleppey line and allotment of more funds, to enable the work to be finished within a year or so, is another request I have to make to the Railway Minister. Calicut City having a permanent population of about 4-1/2 lakhs and floating population of another lakh is divided into half by' the railway line and construction of a railway overbridge in lieu of the existing level-crossing on the Francis Road should be taken up immediately. I understand, all the necessary formalities have been completed

in this matter. I would request that the railway road running south to north through the railway colony on the western side of the railway goods shed should be opened for the public so as to enable them to have a parallel road

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The Kerala Express while running from Palghat to Trivandrum and back from Trivandrum to Palghat, should stop at Shoranpur so as to meet the requirements of the passengers from the Malabar side, which consists, as I have already said, one-third of the population of the whole of Kerala. This popular train should run at least four times a week in-sted of the present twice a week run.

Since the scale of representation to my community in the Railways is still deplorably low, I would request the hon. Minister to do something in order to bring this representation to a satisfactory level.

Most of the trains running in Kerala are in a very dilapidated condition. There are n₀ proper lights and there are no proper arrangements for water, for closing the doors during the night. I have myself come across such instances where there have been no proper locking arrangements for closing the doors in the night, This should be taken care of.

Thank you.

PROF. **SOURENDRA** BHATTA-CHARJEE (West Bengal): Madam Vice-Chairman, the time at our disposal is very short. Since the problems of the Railways are quite large, it cannot but be inadequate. Perhaps, now, more than over, the hon. Minister is aware of the problems since he has been trying to enlist the support of all, in both the Houses in support of his demands for greater priority and based on the priority, more funds for the Railways which is in doldrums, again, by his own observations. If we look at the lines, their condition, if we look at the rolling stock, coaches, wagons, the position is as bad as it can be in spite of his heroic efforts for improving things.

26 RS-T-12.

Some new trains have been introduced. Some projects have been undertaken. No doubt. For example, from my part of the country, i.e., the Eastern Region, some new trains have been introduced. For an extremely congested city which has again been tern as under by the MTP, i.e., the metropolitan transport project, he has got cleared a scheme for a circular railway. But at the same time, it must be said that the³* allocation for it does not match the enthusiasm shown by him, and consequently by the -people, of Calcutta. The amount is very meagre; it should foe much more if the problems faced by Calcutta and the metropolitan area have to show any sign of abafement as a result of these projects. The first phase, as has been indicated, will cover a portion from Dum Dum to Princes Park. But the time limit in this regard has not been specified. However, we are happy that after Ion? clamouring, he could get cleara: for this project, in spite of financial constraints and in spite o,f obstact from many a side. At the same tune, there seems to be a long-felt need for a railway link with West Dinajpur district headquarters. It seems a railway link is underway through the connection between the Eklakshmi and Balurghat. There are also other projects which need urgent attention or urgent completion. For example, Howrah-Amta and Budge Budge-. Namkhana sections have already been cleared, the work is in progress but the progress is very slow. The pace of progress is not much, with the result that cost escalation is unavoidable. This has been the case with Metro Transport Project also. It Is good that a beginning is made, but further efforts and more funds are necessary if the cost is not to escalate beyond the allocated funds

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I would like to draw the attention of the House to two other aspects in two minutes. Madam Vice-Chairman is looking without ringing the bell. A question has been raised, I think during the General Discussion also, that

[Prof. Sourendra Bhattacharjee1

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road transport is having undue precedence over the railways. In competition railways are being cornered and that is affecting the movement of essential goods like coal, etc. This is the aspect behind whicii, it is apprehended, some forces are working. It is necessary to study this aspect very carefully to see whether the road transport is acting in a supplemental capacity or in a competitive capacity. If it is in a competitive capacity, steps must be taken to balance this position. Otherwise, railways will suffer. Already the estimated increase from the freight has not been to the desired level. It has been admitted by the Minister himself and it may be one aspect which is responsible for this state of affairs. Its ramifications are wide. We know the power of the road transport lobby, they do it in one way or the other, I may just refer to his own district town Malda which is much talked of after he became the Railway Minister. In the matter of passenger traffic, the railway fare from Sealdah to Malda comes to Rs. 45, whereas by road transport it comes to Rs. 22. So, what is the chance of passenger traffic between Calcutta and Malda operating through railways? If the idea is that the people should not avoid railways, some better arrangements could toe made. That is why he is accused of partiality to Malda.

The main aspect which should receive attention is the comparative fare structure of road transport and railways. At the same time, he has taken welcome steps for dieselisation in areas which have been • served by coal. For example, the Lalgola section has long been condemned for slo\v moving trains. The condition of trains has not changed much except in case of the fast moving Bhagira-tbi Express. But the use of coal has been responsible for constant disruption in railway service in that area because of theft of coal. This theft is a wide-spread phenomenon. Now a decision has been taken and it has been implemented already to dieselise

the entire section. Such steps on the one has save coal where it could be saved at the same time, I would, through you, draw the attention of the House to one fact—that is, in the Supplementary Grants for 1983-84, I came across a figure that the maximum additional Supplementary Grant was asked for under the head 'Fuel'— perhaps about 37 or 38 crores of rupees. Whether there is any misuse of this thing, is the question, because in the Railways the misuse of various things in the construction work, in the operational side has been colossal all along and unless these loopholes can be plugged, or if I may put it differently, apart from the justice of his demand for greater allocation from the Planning Commission, the fact remains that if these loopholes,- these misuses can be plugged, the Railways can t5etter utilise the funds allocated to it. The amount is not very small. In the Appropriation Bill for 1984-85, I think the amount stands at about Rs. 97,000 crores. The total amount asked for is quite colossal under different heads. Under all heads, there is scope for stopping the misuse of the funds. In the construction works we come across instances where the work is taken up, then it is demolished and again it comes up. One does not know, but the same thing has to be constructed each year. I have come across such practices in my own area. Where safely and recurity are concerned, which are to be desired. I find in my area the Railway administration is trying to keep regular contact with the representative of tin-people. It is a welcome step if this gularly done and if at the same time the Minister would continue wfth his system of having regular meetings of informal Consultative Committees for different Railways. Perhaps that may help in bringing to his notice all these problems and may result in further improvement in the Railways system. Thank you.

(Railways) No. 3 Bill, 1984

DR. MALCOLM S. ADISESHIAH (Nominated); Thank you, Madam. 1 will be very orief and stick to my ten minutes.

I rise to support the return of the three Bills presented by the Minister—the Excess Grants for 1981-82, the Supplementary Grants for 1983-84 and the Appropriation Bill for 1984-*S5. I note that the Excess Grants for 1981-82 have been examined carefully by the Public Accounts Committee and therefore there is no need far us to go into great detail with regard to Excess Grants. I have only one question which the Minister may or may not be able to answer because there is not enough time for him to think over my Question. I note that the largest sum of Rs. 63.5 crores is ider the item ' Other Expenditure". This is made up of "track renewals" which account for Rs. 27 81 crorer. My only question is that this is a sort of ten which could have been foreseen. Why should it come into the "Excess Grant"? The second item is something called "Stores Suspense" and something called "Manufacture Suspense". Now this is technical 1a'-1-on which I do not understand. One Ties to Rs. 22.5 crores and "manufacture Suspense" to Rs. 7.44 crores. And the demand for Excess Grants does not explain these two terms which are used here.

. The second Bill—Supplementary Demands for 1983-84—seeks to authorise a sum of Rs. 266 crores. Unlike my friend, Mr-Bhattacharjee, I> analysed this demand and find that 95 per cent of the Supplementary Demand is due to the effect of the price rise on the railways. It is due to the additional dearness allowance which is Rs. 72.97 croressecondly, due to the interim relief which is Rs. 100.66 crores, then something called restructuring of cadres which is Rs. 13.96 crores, then, bonus of~Rs. 2 crores, then railway running allowance of RS. 10 crores cyld. And we add the provident fund and the pension fund adjustments which have to be made. Because of the rise in prices you will see that this adds up to Rs. 253 crores against a total supplementary demand requested of Rs. 266 crores, and this is about 95.35 per cent. Of course, there are some

savings which are referred to here which should be added in order to arrive at the total and which accounts for some of the expenses that Prof. Bhattacharjee spoke about. But here is a perfect example of how the inflation in the country affects an important service—the railway service-- comes to us within the supplementary demand for this year which is almost entirely due to a function of the inflationary situation. There is restoration of breaches of provided for of about Rs. 8.98 crores, which is the only relieving feature in this supplementary item.

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Now I turn finally to the Appropriation Bill which I support very reluctantly because it is far less than what the railway needs and what 1 have been pleading here for from the Planning Commission, from the Gen> Budget, the Minister of Finance as well as for the Railway Minister. The Minister was not here when I spoke on the railway budget. I regard the railway budget presented by the Minister this year as an opportunity which he missed for raising resources. He should have raised more resources.

[The Vice-Chairman (Shri Syed Ra-mat All) in the Chair.]

I am not one of those who feel the! the railway budget should not substantial resources. As the prices are rising, we are paying more for rice. more for oil, more for our rooms. Why do not we pay more for our iait-way passenger fares and freights? And this is an opportunity for raining more resources which could have been matched by the General Budget and also provided by the Planning Commission's decisions.

Now, here looking at the demands for grants for 1984-85, one question that I would like to put to the Minister is that there is a large amount called "Other Expenditures"-Rs. 3,746 crores. I was not able to trace in this explanatory document what this "Other Expenditures" are. Probably the Minister could write to me

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some of the answers—he may not be able to give them here—and let me know what other pases we should look for which explain the expenditures he requests of Rs. 3,746 crores under 'Other Expenditures." Secondly, I note that in the Appropriation Bill presented to us under the four items "Repairs and Maintenance of Motive Power, Repairs and Maintenance of Carriages and Wagons, Repairs and Maintenance of Plant and Equipment and Repairs and Maintenance of Permanent Way and Works" something like R3. 1,849 crores are being requested, which is about 17 per cent' of the -total appropriation. I\feel that this is inadequate for the work that the department or the Ministry has to undertake with regard to repair and maintenance. Details, are given and you can see their inadequacy. Thirdly, with regard to Appropriation (2! funds—item 14—where the second largest appropriation requested is Rs. 1,084 crores, here the first question is the question Mr. Aladi Aruna also raised and, that is, the Railway Reforms Committee recommended that there should be a contribution of Rs. 1,100 crores to the DRFdepreciation fund. Now the Ministry of Finance, as I read the report given by the Minister in the Railway Convention Committee is against even Rs. 850 crores, because fEev say in their note to the Ministry that if you provide Rs. 850 crores under the item, you will not be able to make your dividend payments to the General Revenues. The Minister quotes the Railway Convention ConSmittee as suggesting that the Depreciation Reserve Fund for 1984-85 may be suitably stepped up keeping in view the Railways capacity to generate additional internal resources. Now there is no stepping up-am I roght?-o,f the contribution to the Depreciation Reserve Fund. It was Rs. 850 crores this Year; it is going to be Rs. 850 crores next year. Therefore, I think this is a case where deliberately we are keeping the Railways at a level of operations, because the Depreciation Reserve Fund is a

fund that is used for repairs, renewals of tracks, wagons, and s» on, where the Railways will not be able to carry the traffic that the country requires the economy requires, nor the services the passengers recv

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Now the last comment I want to make, Mr. Vice-Chairman is with regard to the way in which this limited, inadequate resource available to the Ministery is being allocated. Now look" at page 96 of this Demand for Grants book. There is listed appropriation to the various funds under the Depreciation Reserve • Fund, which I referred to, where, not surprisingly, I find that under each item the amount set aside for 1984-85 Is the same as for 1983-84; in same items there is a minus. For instance, in Motive Power, there is less amount provided in 1984-85 than in 1983-84. And there is almost stabilization with very nominal increases in the other items under this.

Now one other thing I would like to point out as a result of inadequate appropriations that . we are being a ked to support, which I am supporting, for the Ministry is that there is a very revealing appendix in this document. It starts from paga 16 where all the fiSIways, Central Railways, Western Railway, South-Eas tern Railway, etc. are covered; iterr after item has inadequate provisions. For instance, the Central Railway. 'For the Mathura-Palwal section there is provision for a third line. The amount involved is Rs. 814 lakhs, and one lakh is provided, the next item: as against Rs. 70 lakhs, one lakh is provided, and the item next to that: Rs. 82 lakhs required, and 8 lakhs provided. It goes right down to the end. Take the Southern Railway. You find the same story. I warn ask the Minister: what is the use of distributing yo.ur inadequate resources so widely? Thii Karur-Dindigul project requires Rs. 82 crores, and you provide Rs. .'5 lakhs. Mr. Vice-chairman, what I have

i;een pleading with the Minister is not to go in for additional new lines, not to go, in for additional new services but to use his limited resources in order to complete the works under way. As I read this, Appendix I, Mr. " Minister, I think it will take you at least half a century if you are going to have Rs, I lakh every year provid-?d against the requirement of some thing like forty, fifty, eighty, ninety crores of rupees for each item. At this rate it will take more than half a century to complete the works.

The Appropriation

It is with sorrow that I support the Appropriation Bill, and I hope the Minister will tell us, as he told the other House, something about the possibility of raising additional re-. sources through market loans. Is it possible for the railways to float Joans in order to speed up the pace of these works?

There is something very funny here. There is a bridge at Arak-konam on f the Madras-Arakkonam track. There is a full report that if is being correded, falling down, and for that you need a sum—I Ho not remember now of about Rs. 2 crores of Rs. 3 crores. But you provide Rs. 2 lakhs. By the time you provide the rest of the money, the bridge will collapse. This kind of paltry allocation will' be maldistribution of resources. I hope very much that not only will we support the Minister to get more funds but also help the Minister to concentrate on what is urgently needed. Thank pou.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Mr. Vice-Chairman, Sir, I rise to support the Appropriation Bills. First of all, I must congratulate the Minister. Perhaps he is the only Minister amongst the Ministers of all the Ministries, who replies to the points raised by the Members in the debates in the House. I have received leters front iifm very frequently. The points raised by me in my last speech, and in every speech, have been replied to. What ever is possible for bto

to do, he will do. But this needs to be emulated by other Ministries. I hope he will continue with the practice of writing to the Members about the points raised by them.

Bill, 1984

(Kauways) no. j

Sir, I would request the hon. Minister to take note of one important point. I had requested the Deputy Chairman this moming for a special mention. But he told me, "The Railway Appropriation Bills are being discussed in the evening. So you can speak on that." The important point that I have to point out is that the tourist season in Kashmir starts from the 1st of May. The Railway Ministry is good enough to start holiday specials from Bombay and Calcutta to Jammu to meet the tourist traffic. The Government of Jammu and Kashmir has received reports that toe tour operators, the travel agents in Bombay have been told by the railway authorities in Bombay that no more accommodation was available for them because the bogies reserved have already been booked. Sir, the vacations in Bomay start by the end of April or the 1st of May, an from the 1st of May to the 15*h of June, I would request the hon. Minister that he may immediately order the Bombay Railway authorities to add a few coachea to these train to Jammu Tawai or run additional holidoy specials so that the additional traffic that the tour operators are able to offer to the railways, is met. This is my urgent request because the Chief Minister of Jammu ad Kashmir has also been approached by the travel agents of Bombay saying that they were prepared to give tourist traffic but that the railways were not able to provide them additional coaches or holiday specials. I would request him to kindly consider this and take some action immediately because the traffic starts in April

The second point that I have to point out to the hon. Minister is that in the Appropriation Bill, 1984-85. he has made an allocation of Rs. 15 crores for new assets

[Shri Ghulam Rasool Matto] 5.00 P.M.

Now, for the Udhampur-Jammu line, he has provided—for these 56 kilometres—only Rs. 2 creres this year. At this rate it will take 25 years to complete this. I would humbly request him to kindly increase the allocation so that we *ara* able to complete this line as soon as possible.

The third point is—I had made it last year also and the Minister had reacted favourably to it, but I find that in the Appropriation Bill or in the Railway Budget, there is no mention of it-I had requested that along with the Jammu-Udhampur line, a survey should be made from Udham-pur to Srinagar for a railway line. In this scientific age, it is not impossible. I request him that a small allocation of Rs. 15 lakhs may be provided in the current year's budget for the survey work to be undertaken by a very good company or a good organisation so that by the time the Udhampur Jammu line is completed, the survey report for the other line will be in their hands and they will be able to start that.

The fourth point that I want to make is about the punctuality of the Jhe-lum Express. Whan it was to reach there at 11 o'clock, it readied there only at 4 o' clock three days back. So the punctuality of this train may kindly be improved. This is my request.

Finally, the hon. Minister has come out this year with a supplementary appropriation for the yenr ending March, 1982. Now it is March 1984. I should have, thought that if correct budgeting had been done and if correct accounting had been done, this should have come last year rather than this year.

These are my few observation. I reiterate that orders may kindly be issued to the Bombay Railway authorities to arrange i'or additional bogies because we ?iad lost tourist traffic last year piid-out' whole economy depends

en tourist trafflc-if we lose it th year also, we will be shattered. Th is my humble request to the hoi Minister. With these words, I suppoi the Appropriation bills.

SHR'IDHAR WASUDE DHABE (Maharashtra); Mr. Vies Chairman, Sir, as regards the Approi riation Bill, I would only submit a fc problems of my Nagpur i tctally neglected from the tnaftv point of view. It is called the secon Capital of my State, apart from Be* bay and it has an Assembly sessio and a Bench of the High Court is als there; and many other business ar there near about in Central Indi; The Grand Trunk Express, the Kai nataka Express and the Kerala Ex press have no reservation quota fo Nagpur. There is only quota in som trains for conditiooed secon* class, but neither in first class nor ii first, class AC. And in three-tier coa ches, a very small quota is given u the Grand Trunk Express, the Kar nataka Express and in the KeraL Express. They had started a specia coach from Durg Jayant Janata Express, for 72, fur the A Nagpur it was detached and persons. given t< them. Again it has been restore< but with only 32 seats. Bhopal ha been given one full first class coacl for carrying passengers from Bhops to Delhi. From all this Mahakosha area Chhattisgarh area, peopl< go to Nagpur and travel from Nagpui to Delhi. Therefore, I request hia to kindly consider giving adequate facilities to these passengers for goin[^] to and from Nagpur, which is a Central place so far as Maharashtra and Madhya Pradesh are concerned. I request him to have a special coach for first class from Nagpur in these trains. There is enough volume of traffic.

Now it is a good thing that a special train has been started connecting Indore to Delhi. Similarly I request that a train should start from Nagpur to Delhi and similarly a train should go from there to Madras so that all the traffic needs of the area can be fulfilled.

One proposal which i; pending and 10 which we are totally opposed is that the Dadar-Nagpur Express, called the Vidarbha Expross should be diverted to Bhusaval, Itarsi and then to Nagpur. I think such an experiment should not be made. It is a most convenient train and it is the only train which goes across from Bombay to Nagpur—this Vidarbha Express. Its route should not be changed from the wnjvenlence of 40me persons. Some other arrangement can be made for the Nagpur-Itarsi line. I want the mention two other problems. On the ;»rouni of overcrowding the Railway convention Committee recommended the abolition of concessional fares to accredited journalists and unfortunately the Railway Ministry accepted the recommendation and dispensed with this facility to the journalists for the last two years. Last time I said it and I repeat it now, the accredited journalists should have the facility of a concessional fare on railways to enable them to move from place to place in the course of their professional On production work. of accreditation card they should be given, concessional rail tickets. The accredited journalistic community is not in such large number and it is unfair to say that journalists cause overcrowding in trains. I would request the honourable Minister kindly to reconsider this issue and allow concessional fares to the accredited journalists. In fact, the lack of such facility hinders the freedom of press and circulation. Especially small and medium newspapers with their meagre resources find it extremely difficult to meet the travelling expenses of their journalistic staff and the railway concession will go a long way in enabling them to do their best.

Similarly is the case with sportsmen. The Railway Convention Committee also suggested' doing away with concession given to our sportsmen for participating in tournaments. concession has been restricted novr to

only national tournaments. But, Sir, national tournaments take place only once a year, like the Nehru Cup or the Azad Cup. There are many inter-district and inter-State tournaments, especially in a big State like Maha_T rashtra or U.P and the participants have to travel distances up to 300 to 400 kms. It will be very difficult for them if they have to pay the full fare and instead of encouraging sports, we are directly discouraging our sports and sportsmen by withdrawing the concessional fare facility. Even if the national organisation was approved by the All India Council of Sport*, because of the Railway Convention Committee's recommendation, the Railway Ministry has withdrawn the concession. I do not understand how at all such recommendation was made and how the same was accepted by the Ministry. I ' request the honourable earnestly Railway Minister to restore with immediate effect the concessional railway fares both to the accredited journalists and the participating sportsments so that it gives a flillip to the journalists and the sportsmen in their respective field.

My last suggestion is this. There was a proposal for a railway sports stadium at Ajini near Nagpur. This has been pending with the General Manager et Bombay. I would request the Minister to see that this proposal is approved soon and a sports stadium established at Nagpur. There are so many sportsmen working in the Railways at Nagpur and it is indeed a useful proposition.

SHRI A. B. A. GHANI KHAN CHOUDHURY: Mr. Vice-Chairman. *v* discussion on the Appropriation BU] has provided the hon. Members with yet another opportunity to offer their valuable views and suggestions on the functioning of the railways., I thank all the Members for their active participation in the discussion and for the very constructive suggestions

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given. I shall in the course of this reply try to cover as many points as possible. Such of those points as are not covered by me today, will be answered through individual replies to the honourable Members.

I fully share the concei-n of the Members in regard to expeditious completion of the ongoing projects. It will be our endeavour to try and obtain additional funds for the railways in the course of the year so as to" step up the allotments that have been made in the Budget. I also fully share the anxiety of the Members in regard to taking up new projects, particularly in areas which have higher to been poorly served lay railway transport. Our efforts in this direction are limited by the fact that we have a large number of on-going projects and it would not be in anybody's interest io, add on to this list endlessly. Nevertheless, keeping in view the aspirations of the members, it will be our endeavour to selectively take up new projects as and when additional resources become available.

There has been a mistaken impression in the minds of some of the Members that there has been discrimination in taking up new projects and in the allotment of funds. I may clarify that there has oeen no deliberate attempt at discriminating against any region. But it is true that there are regional imbalances in regard to the growth of the railway system. However, this is a situation that has developed for a long period of time and is due to several historical factors. U will be our endeavour to minimise or even eliminate these imbalances to the extent possible.

Members have critised about the conditions of coaches and about other matters. I would like to point out to them that I have never tried to make this budget a populist budget. Significant attention hae been given

to the Depreciation Reserve Fund. It is meant to replace the old and worn out parts of Railways, including track renewals, coa-hes, wagons and other rolling stock, signalling gear-s, lever frames, distress bridges etc. I can give figures if the Members want.' But the basic issue is that these are not arrears of the present. I will request the House to have this in mind. These are the accumulated arrears of the past> not that I have done it in the last two years. It is the present Government, since I have taken charge of the Railways, that has raised the Depreciation Reserve Fund to the level of Rs. 850 crores, as recommended by the Railway Reforms Committee. And that is why I had to increase some fares in 1983-84. Hon'ble Members have criticised and asked why fares are going up. Well, this is the obvious reason. If we have to maintain the system on a sound condition, we have to spend money on that. And this increase also has been done on the recommendations of the expert bodies like the Rail-Way Tariff Enquiry Committee. This Committee was instituted by the Janata Government and they recommended that we should increase fares. Although we have not accepted all the recommendations so far, on increase we have accepted their recommendation to a great

(Railways) No. 3 Bill, 1984

Some Members were feeling that this should not be done because people are hard hit by these increases. Now, I would like to ask the honourable Member what she expects us to do in that case. Money will not come from heaven. We have to get some resources from somewhere. Now the Railway Reforms Committee had suggested that Rs. 260 croxes should come to us from the general exchequer as a subsidy so that the Depreciation Reserve Fund comes to the level of Rs. 1,100 crores. But unfortunately, the Ministry of Finance has turned it down. We are approaching the Railway Convention Committee which sits in judgment over the railway finance and general finance. The

Railway Reforms Committee has further recommended that arrears of track renewals. over which so many Members have expressed their anxiety, should be liquidated in the next ten years and they have recommended a target of 4,800 km. of track renewal every year. In the Seventh 4Five Year Plan, a sum of Bs. 2,600 crores has been estimated to be required for track renewals. I would like to- remind the honourable Members one very important thing. I have heard the criticism of many Members asking why this poor allocation is made and so on. Now, I could have increased some allocations, but that is only at the cost of the system, and 1 don't like to do that, and I am firm on this. Now, in 1977-78, the aontribution to Depreciation Reserve Fund was only Bs. 140 crores; in 1978-79, it was only Rs. 145 crores; in 1979-80, it was only Rs. 200 crores; in 1980-81, it was Rs. 220 crores; in 1982-83, it, was Rs. 556 crores[^] and, in 1983-84, I have brought it to Rs. 850 crores. According to the recommendations of the Railway Reforms Committee, I have brought it to Rs. 850 crores in the year 1984-85. For that I have faced a lot of criticism even from my own party-men. But the basic issue today is that we have to think of the system and see how we can maintain the worn-out assets of the Railways intact. This is a challenge and we are determined to maintain this amount of Rs. 850 crores. I do not know ultimately what would be the fate of the recommendation of the Railway Refoitms Committee about the amount of. Rs. 260 crores which they want to come to us from the general exchequer.

Mr. Vice-Chairman, Sir, it is because of this insignificant contribution to the v Depreciation Reserve Fund that today we are in a very tight position. With regard to the replacement of the worn-out assets, about which the Members are very rightly vocal saying that there should be track renewals, there

should be replacement of overage coaches, there should be replacement of overage wagons, etc, etc., I would like to say something. Now, with regard to the position of track renewals, I will like to point out that the total target in the Sixth Plan was 14000 km. The total renewal for the first four years was about 6600.

(Railways) No. 3

Bill, 1984

SHRI LADLI MOHAN NIGAM: What is the cost per km. for track renewal, so that we can know about the target fixed?

SHRI A. B. A. GHANI KHAN CHOUDHURY: Mr. Deputy Chairman, I don't have the figure with me. I will send it to the hon. Member, what is the actual cost.

In 1984-85 it is 2500 km. FOr the total Sixth Flan it is 9136 km. Now the arrear of track renewals at the end of the Plan is 20,000 km. approximately. The outlay for track renewals has been stepped up from Rs. 125 crores in 1980-81 to Rs. 350 crores in 1984-85. This is the best we could do with our available resources.

As I have already pointed out, the Railway Reforms Committee recommended the arrears of track renewals should be liquidated in the next ten years. I have recommended track renewal of 4800 km every year. In the Seventh Plan a sum of Rs. 2600 crores has been estimated to be required for track renewals.

Now, similarly, the total number of coaches as on 31-3-83 is 34,733. The number of coaches over-aged is 3732. This works out to 10.74 per cent. In the Sixth Plan the requirement of coaches *is*, 14140. The target of procurement is 5680. The procurement is about 5000. Arrears of replacement at end of the Sixth Plan is anticipated to be about 3300. Now, ffifis is why

[Shri A.B.A. Ghani Khan Choudhury] many Members have notified the condition of the coaches, why they are in such a bad condition. A new coach building factory is proposed to, be set up, and we are awaiting for the report. ...

I He Appropriation

SHRI R. RAMAKRISHNAN (Tamil Nadu): Must be in Tamil Nadu.

SHRI A. B. A. GHANI KHAN CHOUDHURY: With regard to the mumber of wagons which are due for periodical overhauling as at the end of December, 1983 it is 1,04,729, that is 29 per cent of the total wagons holdings. Wagon holding as in December 198S is 5,20,088. The number of over-aged wagons is 31,688. These wagons are over-aged as per prescribed codal life but they are kept fit for operation through periodical overhauling and do not reatrire immediate replacement. The Sixth Plan target for procurement of wagons was one lakh. This target was scaled down to 77,000 because of the scarcity of resources and hike in prices. Anticipated procurement of wagons during the Sixth Plan is 72,000 and the arrears of replacement at the end of the Plan is about 11.000. For increasing the rehabilitation of rolling stock, an increased allocation is being made to rolling stock programme. The allocation in 1980-81 was Rs. 348.7 crores and the allocation in 1984-85 was Rs. 524.4 crores. Signalling gears at 1220 stations are due for replacement. A sum of Rs. 20.52 crores has been earmarked during 1984-85 for replacement of these gears. About distress bridges also, we have taken note of and also the other matters over which the Members have expressed their concern.

Now, I would like to answers some of the criticisms made by the hon. Members. One hon. Member wanted to know why under one group 'track renewal' there was an excess in 1981-82 and could this not have been foreseen. Similarly, there was excess under 'stores' and 'suspense'. Escalation in cost had a major role to play in these excesses. Provision made earlier h'as not been adequate to fully cover

the escalation in cost that took place subsequenty which could not be foreseen. Then, the hon Member wanted to know what is meant by 'other expenditure.' This is ment by 'other eic-penditure other than under the re nue heads. Under the Constituti I revenue expenditre is shown separately, and all other expenditure covering Plan expenditure of all types is shown under 'other expenditure'. For example, all items falling under capital, new lines, doubling, (gauge conversion etc. and replacement under DRF and workers charged to development funds, etc. are under this

(Railways) No. 3

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Then, Sir, one hon. Member said that' the policy of building cusfuofted-coaches introduced during The regime of the Janata Government has been revepeed. This is not true. There has been no reversal of policy in V regard. Then there was one ho Member who commented about , delay in asking for Excess Demai for 1981-82. Public Accou Committee had to. The make their recommendations before the Ministry of Railways could ask for regularisat' of the excess. As soon as the Committee's recommendations becaVne available, we have come up Before fche Parliament for sanction to the exe> expenditure.

The Railway Ministry has alreu issued instructions for use of the : lyester-cotton cloth for uniforms. The number of standard sizes has a] been increased to improve the individual fitment of uniforms. The Railway Officers' Federation have stated that newspaper reports have nothing to do with them and they expect to settle their problems, if any, by constitutional methods. Some hon. Members have expressed concern about the railways' labour relations. Well, I think, cordial relations are prevailing at the present moment and we have a positive machinery to settle' all the .issues across the table, and that is the policy which we are obviously pursuing. Rut if anybody has any grievance well, he can individually meet me or he can meet ttf

Sftaff Member, etc., provided he is not a leader of an unrecognised trade union. 1 would only appeal that these people should have an attitude to settle the issues across the table and not start going on dharnas or giving threats or this or that That will only aggravate the situation. I want *to* assure the House that any reasonable demand if it comes to, us we will certainly look into it, I can also assure the House that we are not pursuing any antilabour policy.

Then, Sir, one valuable suggestion came to us, namely, that the scope of the Railway Convention Committee should be expanded and all functions relating to the railways should be entrusted to one Committee. This is an attractive suggestion but would need to be considered in depth. I think you gave the suggestion. Some of the aspects were considered some time back but it seemed then that there was *some* difficulty in implementing this suggestion. Anyway, the Minister of Parliamentary Affairs may be requested to consider this suggestion further. So, I can assure you that we will consider this suggestion.

Then, Sir, there has been some criticism that we cannot fulfil the loading targets. The loading targets for the railways are fixed in consultation with all the concerned departments. There is an infrastructure subcommittee and actually they coordinate the whole thing. The railways can lead only if the traffic is offered. During the first half of the financial year, the traffic from the core sector, Mr. Deputy Chairman, Sir, has been given priority. Now if the core sector cannot give us the offer, naturally we oannot carry anything. Or, there is bound to be a shortfall in the targets. I would request the hon. Member to consider this aspect of the matter. It would be very wrong' and an unjusi-fied thing. to blame the railways for this thing. When we fix the target, we do, it in consultation with the Planning Commission and others. Now, vhen the anticipated offer does not

come to us, well, it is not our fault. Now, somebody said, I do not remember the name, that we are unable to transport the coal as wanted by the Coal department. Mr. Deputy Chairman, Sir, I may tell the • House that six to seven million tonnes of more coal we have transported this year than last year. We have loaded'more than the target in respect of food-grains, cement and petroleum products. So it is not correct to say that we are not able to transport as suggested by other departments.

Some hon. Member objected to the setting up of a new coach factory elsewhere. The Integral Coach Factory at Perambur has the installed capacity of 750 coaches....

SHRI M. KALYANASUNDARAM: You are making thousand coaches now; it is increased to thousand.

SHRI A. B. A. GHANI KHAN CHOUDHURY: That is because we have invested some money and that is why the figure has gone up to 1000: it has not come from heaven. You are trying to blame the Railways that the workshop is not working to its full capacity.

SHRI R. RAMAKRISHNAN: No that is not the point. The point I made earlier and made by my friend is that yotir coach factory is working very well. We said that infrastructure is there; labour is there; so please locate the new coach factory also in Tamil Nadu. We are not blaming you.

SHRI A. B. A. GHANI KHAN CHOUDHURY: That is another storj that we have to consider. I can assure you—as I have said more thar *once*—that RITES project report i-' there and we will be guided by thai report and that regional or politica considerations will not come in fh way. If the infrastructure is there we will make it there

SHRI R. RAMAKRISHNAN; Ver good.

MR, DEPUTY CHAIRMAN: But

don't ignore other States also.

श्री लाडली मोहन निगम: मैं मंत्री महोदय की जानकारी के लिये कहना चाहता हं कि यह तो बात है कि इसके इन्फास्ट्रक्चर बने लेकिन श्रखबारों में यह छप चका है कि किसी दूसरे क्षेत्र में बने तो मैं चाहुंगा कि अगर किसी दूसरे क्षेत्र में बनाना चाहते हैं तो किसी पिछड़े इलाके में बनाइये । खासकर इलाहाबाद और गोरखपुर की बात तो फाइनल हो चकी है। इलाहाबाद के लिये तो फाइनल है।

क्षो राम लखन प्रसाद गुप्त: जमाल-पुर में बनाइये।

श्री लाडली मोहन निगम : इलाहाबाद के लिये फाइनल हो चका है।

SHRI A. B. A. GHANI KHAN OUDHURY: I don't want to enter into any controversy at this stage; but I think the hon. Members will be happy with my decision. I would request them just to wait and see. I am not a person here to, be swayed by this pressure or that pressure. I will certainly do what I think is necessary to do.

Some hon. Members complained about inadequacy of allocation of funds for the Rapid Transit System in Madras. Preliminary activities will toe completed in about a year's time; they have to do many tests like soil testing etc. and lot of activities are there. And I am teld by the experts that unless these preliminary things are over like testing of soil etc., they will not require any money but I have requested them already to expedite these preliminary activities so that we can give money that is required to complete that particular job as quickly as possible.

SHRI R. RAMAKRISHNAN; Al-xeady At has taken three years, for your information.

SHRI A. B. A. GHANI KHAN CHOUDHURY: As you know, shortage of funds has always been the limitation. But in this particular matter, we will see that we give you the maximum allocation because this is your demand for a long time. I am also very serious about this demand.

(Railways) No. 3

Bill. 1984

[Shri R. Ramakrishnanl Thank you. (Interruptions)

SHRI A. B. A. GHANI KHAN CHOUDHURY: Now, some hon. Members have also pointed out about the loss of revenue resulting from pil-ference theft, ticketless travel with the connivance of the railway staff etc. Mr. Deputy Chairman, Sir, I do not say everything is perfect in the Railways. There are black sheep there also just as there are excellent and good" officers. But to check all these crimes, we have to take the support of the State Governments. Sir, as you know, law and order is a State subject and the Railway Protection Force have little to do in his because they have very limited powers. Now, many hon. Members • were also vocal about the corruption which is prevailing in the Railway Protection Force. I am not disputing that. May be, there are black sheep in the RPF. But we will certainly try to take action against those who are not trying to check crimes, provided these matters are brought to our notice. I would appeal to the hon. Members, irrespective of the party to which they belong, they should treat Railways as a non-party matter because it is a vital thing for us all. I hope, I would get the cooperation from everybody.

There is one difficulty about ticketless travel. Now, this is mostly pre valent in West Bengal (Interruptions)

Bihar and in some parts of U.P. South is much better. As. a matter of fact, we do not have much complaint about the South. But Sir, this cannot be done, this cannot be checked, only by

police action. Social values, social conditions, have to be created and in this regard, I require the support of all parties, so that ticketless travel is checked. If ticketless travel is checked, definitely, our revenue, internal revenue, will go up and probably, we will not be at the mercy of anybody, either the Finance Department or *some* other Department, asking them 'Give us money', as we are doing today.

Many hon. Members were critical about punctuality. How can we maintain punctuality? So far as the longdistance trains are concerned, we have been able to maintain punctuality. But so far as the local trains are concerned, we have not been able to maintain punctuality. Simply because of the anti-social activities indulged fn by certain sections of the people, by chain-pulling etc. If chain pulling is done at every step, it is impossible to maintain punctuality. There also, we have been very helpless, because, the Railway Protection Force cannot do anything. Our poor officers cannot do anything, If they want to do anything, they will either be assaulted or something will happen to them. In this case also, we wauld require the help of the State Governments, I am always in touch with the State Governments, having a dialogue with them, meeting the Chief Ministers and seeking their assistance in these matters. Hon. Members may know, I have given a slogan, safety, security, punctuality. Punctuality is a very important aspect. I can appreciate the concern of the Members and I will do my best to maintain this punctuality slpgan. It is not a slogan, it ha»*to De done, but we have certain difficulties which I explained to the hon. Members. I think with their coorperation we will be able to-maintain punctuality.

I have been thinking on the lines of a suggestion which was given in Lok Sabha that like Bombay or Calcutta Rajdhani train with all amenties and comforts should run connecting Delhi to'every state capital I «tn thin-

king on those lines and I have told the officers to do that so <u>that.it</u> is not the monopoly of Calcutta and Bombay, other State capitals could also have similar facilities and amenities, so that thel may not have a complaint . for coming to Delhi from their own capital.

Some Members mentioned overcrowding. It is there, and for thi3 reason I have introduced a number of trains, I am going to introduce a number of trains only if the line capacity gives me a chance, if the line capacity is 100 per cent. Now, Mr. Deputy Chairman, Sir, I cannot introduce new trains if the line capacity is not there, but wherever, it is there I will see how many more Ipeal trains can be introduced. One thing more I can assure the House that we are trying to do away with steam engines. Steam engine is the basic reason for late running of the trains. Now we are going in a big way for dieselisation. tf we can do that, I think to a. great d'^al we will improve punctuality of tha trains.

Somebody said about the Scheduled Castes and Scheduled Tribes. We have a cell in the Railways an we are trying to look after their interests. II the hon. Members have anything in particular, they can write to me and I can assure them that we will certainly look into those things.

Somebody was very critical about Dharamnagar to Kumarghat railway link of 30 kilometres, costing Rs. 29.59 crores. The first phase, i.e. Dharamnagar to Pichartal is 23 kilometres. It it expected to be completed in April 1985. Remaining 10 kilometres to Kumarghat is expected to be completed in December 198(5. A survey from Kumarghat to Agartaila is in progress. The alignment will be finally decided in consultation with all the concerned Ministries and the State Government. Well, we have no hostility against non-Congress (I) Government, but it is the Defence Department which has cautioned us about not following the alignment because the. Bangladesh border is very near.

[Shri A.B.A. Ghani Khan Choudhury]

In that event we have to listen to them and, therefore, it is not because of any hostility against non-Congress Government of Tripura that we have not been able to fix the alignment. So, I want to assure the Member... (Interruptions) . I am coming to that Kindly don't get worried. I will give you a reply.

With regard to the journalists, after seme concession that used to prevail

. (Interruptions). Also for sportsmen because the Sports Minister is here and I am nervous and apprehensive. With regard to concessions to journalists, several times I have met the journalists and told them to give something in writing so that we can consider the whole matter and give some concessions. I cannot do this in the air. But unfortunately I have not received any representation or anything like that from that quarter.

SHRI SHRIDHAR WASUDEO DHABE: We are raising it in the House. "You can consider it.

SHRI A. B. A. GHANI KHAN CHOUDHURY: It is better if they say what they want. That is the basic thing.

So far as sports are concerned, we will definitely give them the concession, but there also, I would like to have suggestions from the hon. Sports Minister in what form they want the concession. I do not think there will be difficulty in complying with his suggestions and requests.

श्री रामानन्द यादव (बिहार) : बनारस से भटनी के कनवशन का क्या हश्रा?

SHRI A. B. A. GHANI KHAN CHOUDHURY: Now with regard to the suggestions of introduction of trains, stoppages, raising the platforme etc. well, I cannot reply just now, but I want to assure the Members that I will do the maximum that can be done

to give more amenities to the passengers so that the image of the railways becomes better.

(Railways) NO. 3

Bill, 1984

SHRI M. KALYANASUNDARAM: Regarding second class coaches, the hon. Minister has said that there is no reversal of policy with regard to cushioning. But in Perambur Integral Coach Factory, instructions have been given that the new coaches are to be constructed without cushioning and even the staff necessary for the Furnishing Section has been transferred. How is it that he says that the policy Is not reversed?

MR. DEPUTY CHAIRMAN: No,w I shall put the Motions to vote. (*Interruptions*) No please, the time is not there. Only nine minutes are left. Please take your seats. I shall now put the Resolution to vote.

The question is:

"That this House approves the recommendations made in paragraphs 7, 8, 12 and 13 contained in the Tenth Report of the Railway Convention Committee (19?0) appointed to review the rate of dividend payable by the Jlailway Undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance and General Finance, which was presented to the Parliament on the 24th February, 1984."

The motion ivas adopted.

MR. DEPUTY CHAIRMAN: I shall now put the motion regarding the Appropriation (Railway) Bill, 1984.

The question is:

"That the Bill to authorise payment and appropriation of certain sum, from and out of the Consolidated Fund of India for the services of the financial year 1984-85 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall new take up clause-by-clause consideration of the Bill.

Clauses 2 and 3 were added to the Bill. The

Schedule was added to the Bill

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Clausel, the Enacting Formula o.nd the Title were added to the Bill.

SHRI A. B. A. GHANI KHAN UDHURY: Sir, I beg to move:

"That the Bill be returned."

The question was put and the motion was adopted.

MR. DEPUTY CHAIRMAN: I shall now put the motion regarding the Appropriation (Railways) No. 2 Bill.,

The question is:

"That the Bill to luthorise payment and appropriation of certain further sums from and out of the onsolidated Fund of India for the services of the financial year 1983-84 for the purpose of Railways, as passed by the Lok Sabha, be taken into consideration."

The motion wns adopted.

MR. DEPUTY CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill.

Clauses 2 and 3 were added to the

Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI A. B. A. GHANI KHAN CHOUDHURY: Sir, I beg to move:

•Tfint the Bill be returned."

question roas put and the motion adopted^

MR. DEPUTY CHAIRMAN: I shall . put" the motion regarding the propriatibn (Railways) No., 3 Bill,

The question Is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during financial year ended on the 31st day of March, 1982 in excess of the amounts granted for those services and for that year, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the BUI.

Clause I, the Enacting Formula and the Title were added to the Bill.

SHRI A. B. A. GHANI KHAN CHOUDHURY: Sir, I beg to move:

"That the Bill be returned."

The question was put and the motion was adopted.

MESSAGE FROM THE LOK SABHA

The Life Insurance Corporations Bijl.

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"I am directed to inform you that Lok Sabha, at its sitting held on Tuesday, the 20th March, 1984, adopted the following motion in regard to the Life Insurance Corporations Bill, 1983:-

> 'That this House do recommend to Rajya Sabha that Rajya Sabha do appoint a Member of Rajya Sabha